

ORISSA HIGH COURT

FILING REPORT AS ON :02/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010767/2021	RAMAKANTA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /132 /2021 () //
2	BLAPL/0010768/2021	MANAS JENA@ RAJU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /199 /2021 () //
3	BLAPL/0010769/2021	SK.PINTU VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /47 /2019 () //
4	BLAPL/0010770/2021	LINGA@ V.LINGARAJ REDDY VS STATE OF ODISHA	DEVASHIS PANDA VS	CHATRAPUR /131 /2017 () //
5	BLAPL/0010771/2021	MANOJ SAHOO@ PANDIA@ MANOJ@ MANORANJAN SIKHAKANTA DWIBEDI VS STATE OF ODISHA	SIKHAKANTA DWIBEDI VS	CHANDAPUR /1 /2017 () //
6	BLAPL/0010772/2021	BABU@ UMAKANTA DAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHANDAGIRI P.S. /341 /2016 () //
7	BLAPL/0010773/2021	ADMA MADI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /180 /2020 () //
8	BLAPL/0010774/2021	BIKASH SAMAL @ BIKASH KUMAR SAMAL VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	BADACHANA /433 /2021 () //
9	BLAPL/0010775/2021	MAHENDRA KHORA @ KHARA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	JEYPORE TOWN /200 /2021 () //
10	BLAPL/0010776/2021	DUKHANASHAN DEHERIA VS STATE OF ODISHA	NANDA NANDAN MOHAPATRA VS	SUNDARGARH TOWN /280 /2021 () //
11	BLAPL/0010777/2021	PRAKASH PAJAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /313 /2021 () //

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12	BLAPL/0010778/2021	CHANDAN AKASH MOHANTY VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	EOW,BHUBANESWAR /13 /2021 () //
13	BLAPL/0010779/2021	PARESWAR NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// /0 () //
14	BLAPL/0010780/2021	SK.IMRAN UDDIN@ IMRAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /43 /2021 () //
15	BLAPL/0010781/2021	RAKESH KUMAR BEHERA @ JAGA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHARATPUR PS /341 /2021 () //
16	BLAPL/0010782/2021	KAILASH CHANDRA KHUNTIA VS STATE OF ODISHA	DEBASNAN DAS VS	BALASORE VIGILANCE /21 /2021 () //
17	BLAPL/0010783/2021	HEMANTA KUMAR MISTRI VS STATE OF ODISHA	DEBASIS BISWAL VS	CHANDIPUR /76 /2021 () //
18	BLAPL/0010784/2021	TANGURU @ DHARMENDRA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /262 /2021 () //
19	BLAPL/0010785/2021	DURJA@ DURJODHAN DALEI@ DURJYODHAN DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /240 /2021 () //
20	BLAPL/0010786/2021	SURENDRA VS UNION OF INDIA(NCB)	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /6 /2021 () //
21	BLAPL/0010787/2021	MANIK CHANDRA BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BADMAL /11 /2021 () //
22	BLAPL/0010788/2021	DEEPAK KUMAR NAIK@ DEEPAK NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /141 /2021 () //
23	BLAPL/0010789/2021	DILLIP KUMAR SENAPATI	RUDRA NARAYAN PARIJA	BARGAON /180 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010790/2021	GOPAL JAYAPURIA	GYANENDRA CHANDRA SWAIN	SUNDARGARH SADAR /293 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010791/2021	CHHABI BHOI @ ABUA	D.PANIGRAHI	SAHID NAGAR P.S. /315 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	CMAPL/0000356/2021	PRASHANT@ PRASANTA KUMAR SENAPATI	BISWA PRAKASH DHAL	//
		VS	VS	()
		BHUBANESWAR DEVELOPMENT AUTHORITY.		//
27	CMAPL/0000357/2021	DHYAN RANJAN PANDA	ADV	//
		VS	VS	()
		UNION OF INDIA		//
28	CMAPL/0000358/2021	KAMADEV PRADHAN	ADV	//
		VS	VS	()
		ICHHABATI SWAIN		//
29	CMP/0000712/2021	PARBATI DEI @ PAL	SANTOSH KUMAR ROUT	//
		VS	VS	()
		STATE OF ODISHA		//
30	CMP/0000713/2021	BIREN MITRA MEMORIAL WOMENS COLLEGE,CUTTACK	AKSHAYA KUMAR MOHAPATRA	//
		VS	VS	()
		NILIMA SAHOO		//
31	CONTC/0007202/2021	BIRANCHI NARAYAN MISHRA	ADV	//
		VS	VS	()
		ER. BASANTA KUMAR SENAPATI, ENGINEER-IN-CHIEF ,PUBLIC HEALTH ENGINEERING.		//
32	CONTC/0007203/2021	NARAYAN CHANDRA PURI	ADV.	//
		VS	VS	()
		SASWAT MISHRA,IAS		//
33	CONTC/0007204/2021	SRIDHAR KUMAR NAYAK	ADV	//
		VS	VS	()
		SASWAT MISHRA, IAS.		//
34	CONTC/0007205/2021	PARISKAR BISWAS	adv.	//
		VS	VS	()

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35	CONTC/0007206/2021	RANJANA CHOPRA, IAS BATA KISHOR SWAIN VS	ADV VS	// // ()
36	CONTC/0007207/2021	SATYABRATA SAHU, I.A.S. PARBATI KAMILA VS	ADV VS	// // ()
37	CONTC/0007208/2021	ASHISHISHWAR PATIL, IAS. HRUSIKESH SAHOO VS	ADV VS	// // ()
38	CRLA/0000702/2021	PRAKASH GRAHACHARYA, CHIEF MANAGER, STATE BANK OF INDIA, KENDRAPARA MAIN BRANCH. HARI JAYPURIA @ HEMANTA TANTY VS	BIPLAB KUMAR DASH VS	SUNDARGARH SADAR /245 /2021 ()
39	CRLA/0000703/2021	STATE OF ODISHA PANDIT @ PAPU @ PRITAM TIWARI VS	SUNIL KUMAR PANDA VS	// BRAJARAJNAGAR /2 /2019 ()
40	CRLA/0000704/2021	STATE OF ODISHA SANATAN PANDA VS	SOUBHAGYA KUMAR DASH VS	// BERHAMPUR TOWN /32 /2017 ()
41	CRLMC/0002497/2021	STATE OF ODISHA JAGANNATH PARIDA VS	ARIJEET MISHRA VS	// //0 ()
42	CRLMC/0002498/2021	STATE OF ODISHA GHANA BISOI @ GHANASHYAM VS	PABITRA KUMAR BEHERA VS	// SARANAKUL /45 /2021 ()
43	CRLMC/0002499/2021	STATE OF ODISHA BHAGYADHAR PARIDA VS	KSHIROD KUMAR ROUT VS	// KHANDAGIRI P.S. /652 /2019 ()
44	CRLMC/0002500/2021	STATE OF ODISHA KALIA @ MAHESWAR MOHARANA VS	RAMAKRISHNA NAIK VS	// TANGI (KHURDA) /3 /2003 ()
45	CRLMC/0002501/2021	STATE OF ODISHA RAMESH CHANDRA SAHU @ SAHOO VS	MANAS CHAND VS	// KHURDA P.S. /262 /2013 ()
		STATE OF ODISHA		//

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46	CRLMC/0002502/2021	MANOJ KUMAR SENAPATI VS STATE OF ODISHA	MANAS CHAND VS	KENDRAPARA SADAR /24 /2021 () //
47	CRLMC/0002503/2021	RAMESH BASTIA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SAINTALA /69 /2018 () //
48	CRLMC/0002504/2021	SRIKANTA BADI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHAMA /123 /2021 () //
49	CRLMC/0002505/2021	GANESH MUDULI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /252 /2021 () //
50	CRLMC/0002506/2021	JHUNU PANDA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	BIRMAHARAJPUR /229 /2021 () //
51	CRLMP/0002190/2021	KAILASH CHANDRA SAHOO @ SANA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
52	CRLMP/0002191/2021	GITANJALI BARIK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
53	CRLMP/0002192/2021	BABUL SAMANTARAY VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
54	CRLMP/0002193/2021	KABITA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
55	CRLMP/0002194/2021	RAGHUNATH PRADHAN VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	/ /0 () //
56	CRLMP/0002195/2021	DILLIP MUNDA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	/ /0 () //
57	CRLMP/0002196/2021	TAPASH BISWAS	BYOMAKESH TRIPATHY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMP/0002197/2021	DEEPALI SAHA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMP/0002198/2021	PRIYAMBADA PRADHAN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	RSA/0000148/2021	SUBAL SAHU	AMIT PRASAD BOSE	/ /
		VS	VS	()
		SUDAM SAHU		//
61	RVWPET/0000244/2021	AMITA CHOUDHURY	ADV	/ /
		VS	VS	()
		THE CHAIRMAN AND MANAGING DIRECTOR, BRIDGES AND ROOF CO. (INDIA) LTD.,		//
62	RVWPET/0000245/2021	AMITA CHOUDHURY	ADV.	/ /
		VS	VS	()
		CHAIRMAN AND MANAGING DIRECTOR, BRIDGES AND ROOF CO. (INDIA) LTD.		//
63	TRPCRL/0000094/2021	NIRANJAN BEHERA	SATYA RANJAN MULIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	WA/0000934/2021	STATE OF ODISHA	HARMOHAN DHAL, A.G.A	/ /
		VS	VS	()
		PRABHAT KUMAR NAYAK		/0021231/2020
65	WA/0000935/2021	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	/ /
		VS	VS	()
		SRI B. NAREEN KUMAR REDDY		//
66	WA/0000936/2021	PRINCIPAL SECY. TO GOVT., S AND M.E. DEPT.	SANDEEP PARIDA, SR.S.C. (S AND ME)	/ /
		VS	VS	()
		NIRANJAN DAS AND OTHERS		//
67	WA/0000937/2021	STATE OF ODISHA	ANAND PRAKASH DAS	/ /
		VS	VS	()
		ABHIMANYU BEHERA		/0021659/2021
68	WP(C)/0038065/2021	GUDEN YADAV	PRIYA RANJAN SINGH	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	WP(C)/0038066/2021	STATE OF ODISHA PRAVAKAR SAHOO VS	PRIYA RANJAN MISHRA VS	// // ()
70	WP(C)/0038067/2021	STATE OF ODISHA MOHINI BAG VS	PRASANNA KUMAR MISHRA VS	// // ()
71	WP(C)/0038068/2021	STATE OF ODISHA MAHENDRA NATH MANDAL VS	MANAS PATI VS	// // ()
72	WP(C)/0038069/2021	STATE OF ODISHA PUSPANJALI MOHAPATRA VS	BHARATI DASH VS	// // ()
73	WP(C)/0038070/2021	THE BRANCH MANAGER, UTKAL GRAMIN BANK, BARGARH BRANCH, RAMA CHANDRA DAS VS	RAMA KRISHNA BISOI VS	// // ()
74	WP(C)/0038071/2021	STATE OF ODISHA SUNIL KUMAR PANDA VS	B.PANDA VS	// // ()
75	WP(C)/0038072/2021	THE ASSISTANT COMMNR. OF INCOME TAX, SAMBALPUR P. SUBUDHI RAO VS	UMESH CHANDRA BEHURA VS	// // ()
76	WP(C)/0038073/2021	THE COLLECTOR,NABARANGPUR M/S B.N.ENTERPRISES VS	PRAFULLA KUMAR KAR VS	// // ()
77	WP(C)/0038074/2021	AO, IDBI, BBSR RAMASHISH SAH VS	RABI NARAYAN BEHERA VS	// // ()
78	WP(C)/0038075/2021	AO, PNB, SAMBALPUR PINTU YADAV VS	BRAJA MOHAN SARANGI VS	// // ()
79	WP(C)/0038076/2021	R.T.O.,SUNDARGARH MANOHAR SINGH VS	BRAJA MOHAN SARANGI VS	// // ()
		R.T.O.,SAMBALPUR		//

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80	WP(C)/0038077/2021	JAHARA BEGUM VS R.T.O.,CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
81	WP(C)/0038078/2021	TRILOCHAN RAUT VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
82	WP(C)/0038079/2021	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
83	WP(C)/0038080/2021	BASANTI DAS VS AO,CENTRAL BANK OF INDIA,BBSR	SIDHARTHA SWAIN VS	// 0 //
84	WP(C)/0038081/2021	MANOJ KUMAR ROUT VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
85	WP(C)/0038082/2021	RABI NARAYAN SATAPATHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
86	WP(C)/0038083/2021	PRABHAS KUMAR PRADHAN VS CHAIRMAN-CUM-MD,MCL,SAMBALPUR	GYANARANJAN SETHI VS	// 0 //
87	WP(C)/0038084/2021	PRADYUMNA KUMAR PRADHAN VS CHAIRMAN-CUM-MD,MCL,SAMBALPUR	GYANARANJAN SETHI VS	// 0 //
88	WP(C)/0038085/2021	AMAN KIRAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
89	WP(C)/0038086/2021	SUBASH CHANDRA SAHOO VS DY.DIRECTOR,SECURITY(E),RAILWAY BOARD	MANOJA KUMAR KHUNTIA VS	// 0 //
90	WP(C)/0038087/2021	PROF(DR).SANGEETA TRIPATHY VS UNION OF INDIA	PANCHANAN PANIGRAHI VS	// 0 //
91	WP(C)/0038088/2021	SANTOSH KUMAR PAHI	BIREN SANKAR TRIPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0038089/2021	LOVAMAYEE DASH	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0038090/2021	PARAMESWAR DASH	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0038091/2021	ASIS KUMAR MOHAPATRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0038092/2021	M/S BHAKTI INTERNATIONAL PVT. LTD.	PRAMODA RANJAN BEHERA	//
		VS	VS	0
		AO CUM CM, CANARA BANK		//
96	WP(C)/0038093/2021	PRASANTA KUMAR DASH	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0038094/2021	AJAYA KUMAR BISWAL	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0038095/2021	REBATI MOHAPATRA	ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	0
		SHRI LINGARAJ MAHAPRABHU,BBSR		//
99	WP(C)/0038096/2021	NIROD KUMAR SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0038097/2021	GOBINDA PRADHAN	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O.,BALASORE		//
101	WP(C)/0038098/2021	FAKEHA FIRDOSH	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
102	WP(C)/0038099/2021	BRAJENDRA KUMAR JENA	AMITAV TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	WP(C)/0038100/2021	STATE OF ODISHA JADU NANDAN BEHERA VS	SUBASH CHANDRA ACHARYA VS	// // ()
104	WP(C)/0038101/2021	THE CHIEF ELECTION COMMISSIONER,BBSR TABATIA MALIK VS	SUBASH CHANDRA ACHARYA VS	// // ()
105	WP(C)/0038102/2021	THE CHIEF ELECTION COMMNR., ODISHA JADU NANDAN BEHERA VS	SUBASH CHANDRA ACHARYA VS	// // ()
106	WP(C)/0038103/2021	THE CHIEF ELECTION COMMISSIONER,BBSR PRAFULLA CHANDRA NAYAK VS	SATYAJIT BEHERA VS	// // ()
107	WP(C)/0038104/2021	STATE OF ODISHA RAJENDRA KUMAR TAREI VS	KUNAL KUMAR SWAIN VS	// // ()
108	WP(C)/0038105/2021	STATE OF ODISHA BIJAYA KUMAR JAIN VS	PRASANNA KUMAR MOHANTY VS	// // ()
109	WP(C)/0038106/2021	BPCL, SAMBALPUR SANGHAMITRA DAS VS	RAKESH KUMAR ROUTRAY VS	// // ()
110	WP(C)/0038107/2021	STATE OF ODISHA BAISHNAB CHARAN MOHANTY VS	SRINIBAS PARIJA VS	// // ()
111	WP(C)/0038108/2021	CHIEF MANAGER,BANK OF INDIA,BBSR LAXMI NANDAN ABHAY VS	RABINDRA KUMAR PRUSTY VS	// // ()
112	WP(C)/0038109/2021	SWATI ANAND CHANDRAMANI MALIK VS	SATYABRATA SENAPATI VS	// // ()
113	WP(C)/0038110/2021	STATE OF ODISHA BIPRESWAR SAHU VS	SURYAKANTA DASMOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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114	WP(C)/0038111/2021	JOGESWAR DEO VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
115	WP(C)/0038112/2021	TRILOCHANA DAS VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
116	WP(C)/0038113/2021	SUSHIL KUMAR BHOI VS SECY., PR AND DW DEPT.	PARSURAM MOHAPATRA VS	// 0 //
117	WP(C)/0038114/2021	BHABANI PRASAD RATH VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
118	WP(C)/0038115/2021	BRUSHAVANU THATOI VS TAHASILDAR,AUL	ASHOK KUMAR SARANGI VS	// 0 //
119	WP(C)/0038116/2021	BASANTA KUMAR TARAI VS PRINCIPAL SECY. ST AND SC DEVELOPMENT	PARSURAM MOHAPATRA VS	// 0 //
120	WP(C)/0038117/2021	PRADEEP DAS VS R.T.O, CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
121	WP(C)/0038118/2021	DHANANJAYA SWAIN VS R.T.O., KEONJHAR	SITANSU MOHAN SINGH VS	// 0 //
122	WP(C)/0038119/2021	SUDAMA YADAV VS R.T.O.,BARBIL	SITANSU MOHAN SINGH VS	// 0 //
123	WP(C)/0038120/2021	DHANANJAYA SWAIN VS R.T.O., KEONJHAR	SITANSU MOHAN SINGH VS	// 0 //
124	WP(C)/0038121/2021	PRABIR KUMAR BEHERA VS R.T.O, CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
125	WP(C)/0038122/2021	M/S.INDIAN INFRASTRUCTURE EQUIPMENT LTD.,JAS	SITANSU MOHAN SINGH	//

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		VS	VS	0
126	WP(C)/0038123/2021	R.T.O.,CHANDIKHOLE M/S.SAILABALA TRADERS,KENDRAPARA	SITANSU MOHAN SINGH	//
		VS	VS	0
127	WP(C)/0038124/2021	R.T.O.,CHANDIKHOLE GOVERNING BODY OF TETRAHEDRON HIGHER SECONDARY SCHOOL	DEBAKANTA MOHANTY	//
		VS	VS	0
128	WP(C)/0038125/2021	STATE OF ODISHA SANGRAM JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
129	WP(C)/0038126/2021	R.T.O.,CHANDIKHOLE SUBARNA SHG MAHASANGHA	AMITAV DAS	//
		VS	VS	0
130	WP(C)/0038127/2021	STATE OF ODISHA JAGANNATH PANDA	BANAMALI SAHOO 1	//
		VS	VS	0
131	WP(C)/0038128/2021	PRINCIPAL SECY.,WATER RESOURCES DEPT. TRANS ORGANICS (INDIA) PVT. LTD	S.D.DAS	//
		VS	VS	0
132	WP(C)/0038129/2021	STATE OF ODISHA UNATI PARIDA	BIJAY KUMAR ROUT	//
		VS	VS	0
133	WP(C)/0038130/2021	STATE OF ODISHA ARUN KUMAR BARIK	BIGYAN KUMAR SHARMA	//
		VS	VS	0
134	WP(C)/0038131/2021	THE CHIEF GM, SBI, BBSR STATE OF ODISHA	DEBAKANTA MOHANTY, A.G.A.	//
		VS	VS	0
135	WP(C)/0038132/2021	SRI KHIROD KUMAR SAHU SUJATA BIHARI	DILLIP KUMAR PRADHAN	//
		VS	VS	0
136	WP(C)/0038133/2021	STATE OF ODISHA STATE OF ODISHA	DEBAKANTA MOHANTY, A.G.A.	//
		VS	VS	0

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137	WP(C)/0038134/2021	SAMBHUNATH SAHU GANESH BAG VS STATE OF ODISHA	BAIDHAR SAHOO VS	// // ()
138	WP(C)/0038135/2021	JHARANA BAGHUAR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// ()
139	WP(C)/0038136/2021	GAYADHAR NAYAK VS LABOUR ENFORCEMENT OFFICER-CUM-CONCILIATION OFFICER,PARADIP	A.B.PARIDA VS	// ()
140	WP(C)/0038137/2021	MUKESH CHANDRA NAYAK VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// ()
141	WP(C)/0038138/2021	JOKER PLUS INDIA PVT. LTD.,BBSR VS INDUSIND BANK LTD.,BBSR	OM SWARUP VS	// ()
142	WP(C)/0038139/2021	SUNAMATI DUTIACHAND VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// ()
143	WP(C)/0038140/2021	SUJATA DAS VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// ()
144	WP(C)/0038141/2021	BIJAYA KUMAR DAS VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// ()
145	WP(C)/0038142/2021	RAMA PRIYA SENAPATI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// ()
146	ABLAPL/0015795/2021	DIBYA JAGDAL VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SAMBALPUR SADAR /143 /2021 ()
147	ABLAPL/0015796/2021	DEEPAK MALIK VS STATE OF ODISHA	MANORANJAN KHATUA VS	JENAPUR /192 /2020 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	ABLAPL/0015797/2021	SUBASH CHANDRA KARADA VS STATE OF ODISHA	RANJITA SINGH VS	BIRIDI PS /194 /2021 () //
149	ABLAPL/0015798/2021	PINTU @ BRAJABANDHU PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	INDUASTRIAL,NISA /240 /2021 () //
150	ABLAPL/0015799/2021	BIJAYALAXMI BHUTIA VS STATE OF ODISHA	R.C.SWAIN VS	MAHILA P.S.(BBSR) /137 /2021 () //
151	ABLAPL/0015800/2021	BISWAJIT SWAIN VS STATE OF ODISHA	SUDHIR SAHOO VS	JAGATSINGPUR /184 /2021 () //
152	ABLAPL/0015801/2021	BAPUNI@ MANAS RANJAN SAHOO VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NADANAKANAN P.S. /134 /2021 () //
153	ABLAPL/0015802/2021	MANOJ SUHULA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	SAMBALPUR SADAR /231 /2021 () //
154	ABLAPL/0015803/2021	SUBHRANSU BEHERA @ BHARAT BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	HINDOL /159 /2021 () //
155	ABLAPL/0015804/2021	MOHAMMED AALA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DHENKANAL TOWN /518 /2020 () //
156	ABLAPL/0015805/2021	MINATI MUKHI @ MINA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALIAPAL /201 /2021 () //
157	ABLAPL/0015806/2021	HAREKRUSHNA SAHU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	ATHGARH /238 /2020 () //
158	ABLAPL/0015807/2021	SK. FARID @ SEK. PHARIDTULLA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /146 /2021 () //
159	ABLAPL/0015808/2021	SRINIBAS MALLIK	ARABINDA TRIPATHY	BANKI /329 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0015809/2021	BHARATI BARAL	BHABANI SHANKAR DASPARIDA	CUTTACK VIGILANCE /28 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
161	ABLAPL/0015810/2021	MAHESWAR SAHOO@ MAHUR SAHOO	SALAUDDIN KHAN	TUMUSINGA /162 /2021
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0015811/2021	SNEHALATA PANDA	BASANTA KUMAR DAS	SORO /444 /2021
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0015812/2021	RAMESH CHANDRA BISWAL	SHAKTIDHAR MISHRA	PIRAHAT P.S /142 /2021
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0015813/2021	RAJEEV LOCHAN DAS	PRANAB RANJAN CHHATOI	INFOCITY PS /252 /2021
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0015814/2021	SUSHANTA KUMAR ROUT	D.PANIGRAHI	JODAPADAR /271 /2021
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0015815/2021	ASHOK KUMAR PRADHAN	SAMIR KUMAR MISHRA	BANAPUR P.S. /433 /2021
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0015816/2021	SAIF ALI	RAKESH KUMAR DAS	THELKOLOI PS /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0015817/2021	GURUBARI MALLIK	DURGA PRASAD PRADHAN	BINJHARPUR /585 /2021
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0015818/2021	DIBAKAR NAYAK	SANJIB KUMAR BHANJADEO	NAYAGARH /214 /2021
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0015819/2021	K. BHAJARAM PATRA	SANJIB KUMAR BHANJADEO	KABISURYANAGAR (KODALA) /469 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0015820/2021	STATE OF ODISHA ANTARYAMI JENA VS	GYANENDRA CHANDRA SWAIN VS	// S.P.(CID-CRL),CUTTACK /6 /2020 ()
172	ABLAPL/0015821/2021	STATE OF ODISHA SUFYANA KHAN @ SK. AISAN ALLI VS	SITIKANT MISHRA VS	// BINJHARPUR /319 /2020 ()
173	WPC(OA)/0001844/2017	STATE OF ODISHA DILLIP KUMAR NAYAK VS	KRISHNA CHANDRA SAHU VS	// // ()
174	WPC(OA)/0003159/2018	STATE OF ODISHA KSHETRAMAYI HARICHANDAN VS	KRISHNA CHANDRA SAHU39 VS	// // ()
175	WPC(OAC)/0000023/2012	STATE OF ODISHA SUCHITRA MALLICK VS	M/S K.K. SWAIN VS	// // ()
176	WPC(OAC)/0000024/2012	STATE OF ODISHA MRUNALINI MALLICK VS	M/S K.K. SWAIN VS	// // ()
177	WPC(OAC)/0000025/2012	STATE OF ODISHA SANDHYARANI DAS VS	M/S K.K. SWAIN VS	// // ()
178	WPC(OAC)/0000031/2012	STATE OF ODISHA NALINI JAL VS	M/SB.B. MOHANTY VS	// // ()
179	WPC(OAC)/0000095/2013	STATE OF ODISHA PRATIMA SWAIN VS	M/S SATYARANJAN MOHANTY VS	// // ()
180	WPC(OAC)/0000213/2013	USHA PADHI,SECRETARY S AND M.E DEPT. SACHIKANTA DAS VS	M/S CHITTA RANJAN LENKA VS	// // ()
181	WPC(OAC)/0000214/2013	STATE OF ODISHA PARSURAM MAJHI VS	M/S CHITTA RANJAN LENKA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WPC(OAC)/0000222/2013	PRITIMAYEE SAMAL VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
183	WPC(OAC)/0000223/2013	SUMATI PRADHAN VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
184	WPC(OAC)/0000224/2013	CHINMAYEE SAMAL VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
185	WPC(OAC)/0000225/2013	SUDIPTI PADHIHARY VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
186	WPC(OAC)/0000226/2013	SONALI PRADHAN VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
187	WPC(OAC)/0000227/2013	SRIMA SUBHADARSHINI DEBATA VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
188	WPC(OAC)/0000228/2013	DIPTIMAYEE SAHOO VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
189	WPC(OAC)/0000229/2013	SASHMITA RAY VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
190	WPC(OAC)/0000230/2013	DINABANDHU KUMAR VS STATE OF ODISHA	M/S GYANALOKA MOHANTY VS	// 0 //
191	WPC(OAC)/0000231/2013	RAMESH CHANDRA DIP VS STATE OF ODISHA	M/S GYANALOKA MOHANTY VS	// 0 //
192	WPC(OAC)/0000234/2013	KAMINI SAHU VS STATE OF ODISHA	M/S B.S TRIPATHY 1 VS	// 0 //
193	WPC(OAC)/0000235/2013	SAILABALA DAS	M/S B.S TRIPATHY 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WPC(OAC)/0000236/2013	PRASANNA KUMAR PRADHAN	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
195	WPC(OAC)/0000241/2013	SOUDAMINI TAKRI	M/S S.K JENA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WPC(OAC)/0000245/2013	SRI DEBARANJAN BEHERA	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WPC(OAC)/0000246/2013	SRI RUPESH KUMAR BEHERA	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WPC(OAC)/0000247/2013	ULLASH CHANDRA PAIKRAY	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WPC(OAC)/0000250/2013	PRAJNA PARAMITA	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WPC(OAC)/0000251/2013	ANIL NAIK	M/S SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WPC(OAC)/0000252/2013	BINAYAK GHATUARY	M/S J.K. KHANDAYATRAY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WPC(OAC)/0000253/2013	BALAKRISHNA SAHU	M/S PRASANTA KUMAR MOHANTY 2	//
		VS	VS	0
		STATE OF ODISHA		//
203	WPC(OAC)/0000255/2013	KIRAN CHANDRA MOHAPATRA	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WPC(OAC)/0000256/2013	HARINARAYAN JENA	M/S SATYA RANJAN MULIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WPC(OAC)/0000257/2013	STATE OF ODISHA SURYA NARAYAN NANDA VS	M/S SATYA RANJAN MULIA VS	// // ()
206	WPC(OAC)/0000258/2013	STATE OF ODISHA PREMANANDA CHAYANI VS	M/S SATYA RANJAN MULIA VS	// // ()
207	WPC(OAC)/0000259/2013	STATE OF ODISHA SAROJ KUMAR PANDA VS	M/S SATYA RANJAN MULIA VS	// // ()
208	WPC(OAC)/0000260/2013	STATE OF ODISHA RAJENDRA KUMAR MAHAKUDA VS	M/S SATYA RANJAN MULIA VS	// // ()
209	WPC(OAC)/0000261/2013	STATE OF ODISHA MANOJ KUMAR PANDA VS	M/S SATYA RANJAN MULIA VS	// // ()
210	WPC(OAC)/0000262/2013	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	M/S SATYA RANJAN MULIA VS	// // ()
211	WPC(OAC)/0000270/2013	STATE OF ODISHA LAXMIDHAR ROUT VS	M/S SIDHESWAR MALLIK VS	// // ()
212	WPC(OAC)/0000271/2013	STATE OF ODISHA PRABASINI NAIK VS	M/S PRAFULLA KUMAR RATH VS	// // ()
213	WPC(OAC)/0000276/2013	STATE OF ODISHA BISHNU PRASAD KHANDAGIRI VS	M/S SMRUTI RANJAN MOHAPATRA VS	// // ()
214	WPC(OAC)/0000283/2013	STATE OF ODISHA DR. SNEHEAMAYEE MISHRA VS	M/S D. ROUSTRAY VS	// // ()
215	WPC(OAC)/0000287/2013	STATE OF ODISHA BANIJYA LAXMI RAY VS STATE OF ODISHA	M/S SADASIVA PATRA 1 VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WPC(OAC)/0000288/2013	PRATIMA MOHAPATRA VS STATE OF ODISHA	M/S SADASIVA PATRA 1 VS	// 0 //
217	WPC(OAC)/0000289/2013	SAROJ KUMAR MAJHI VS STATE OF ODISHA	M/S S.C. MOHANTY VS	// 0 //
218	WPC(OAC)/0000292/2013	JATIRAM JAGAT VS STATE OF ODISHA	M/S SAROJ KUMAR JEE VS	// 0 //
219	WPC(OAC)/0000293/2013	SANKARSHAN MOHAPATRA VS STATE OF ODISHA	M/S DILIP KUMAR PATNAIK VS	// 0 //
220	WPC(OAC)/0000339/2013	PADMALAYA NATH VS CHAIRMAN,O.P.S.C AND OTHERS	M/S DEBADUTTA ROUSTRAY VS	// 0 //
221	WPC(OAC)/0000340/2013	JULY MANGARAJ VS CHAIRMAN,O.P.S.C AND OTHERS	M/S DEBADUTTA ROUSTRAY VS	// 0 //
222	WPC(OAC)/0000341/2013	ITISHREE SAMAL VS CHAIRMAN,O.P.S.C AND OTHERS	M/S DEBADUTTA ROUSTRAY VS	// 0 //
223	WPC(OAC)/0000342/2013	GITANJALI SAHOO VS CHAIRMAN,O.P.S.C AND OTHERS	M/S DEBADUTTA ROUSTRAY VS	// 0 //
224	WPC(OAC)/0000343/2013	SUNANDA MEKAP VS CHAIRMAN,O.P.S.C AND OTHERS	M/S DEBADUTTA ROUSTRAY VS	// 0 //
225	WPC(OAC)/0000345/2013	BRUNDABAN HATI VS STATE OF ODISHA	M/S DEBADUTTA ROUSTRAY VS	// 0 //
226	WPC(OAC)/0000349/2013	JAGNYA NARAYANA PANIGRAHI VS STATE OF ODISHA	M/S PRASANTA KUMAR PANDA VS	// 0 //
227	WPC(OAC)/0000350/2013	PRAVAKAR PANIGRAHI	M/S PRASANTA KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WPC(OAC)/0000351/2013	SANANDA NAYAK	M/S PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WPC(OAC)/0000354/2013	TAPAN KIRAN TRIPATHY	M/S RAJASHREE BAHAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WPC(OAC)/0000356/2013	GOPAL BAHADUR CHHETRY	M/S SUMANTA KUMAR NAYAK	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE,ODISHA AND OTHERS		//
231	WPC(OAC)/0000364/2013	LEELABATI PANDA	M/S SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WPC(OAC)/0000379/2013	BUDHADEV ROHIDAS	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WPC(OAC)/0000381/2013	KAMALAKANTA NAYAK	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WPC(OAC)/0000382/2013	DHRUBA CHARAN PRADHAN	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WPC(OAC)/0000385/2013	SAROJA KUMAR NANDA	M/S LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WPC(OAC)/0000391/2013	NITYANANDA JENA	M/S RABINDRA KUMAR PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WPC(OAC)/0000396/2013	MANORANJAN MISHRA	M/S S.N JENA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WPC(OAC)/0000397/2013	RAMA CHANDRA SATAPATHY	M/S JAYANT KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WPC(OAC)/0000398/2013	STATE OF ODISHA GIRISH CHANDRA TRIPATHY VS	M/S JAYANT KUMAR RATH VS	// // ()
240	WPC(OAC)/0000403/2013	STATE OF ODISHA SAROJ KUMAR PADHI VS	M/S DEBADUTTA ROURAY VS	// // ()
241	WPC(OAC)/0000408/2013	STATE OF ODISHA PRADEEP KUMAR RAY VS	M/S M.K KHUNTIA VS	// // ()
242	WPC(OAC)/0000411/2013	STATE OF ODISHA GANGADHARA MURMU VS	M/S ANJAN KUMAR BISWAL VS	// // ()
243	WPC(OAC)/0000413/2013	STATE OF ODISHA PRADIP KUMAR PATNAIK VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
244	WPC(OAC)/0000414/2013	D.G AND I.G OF POLICE,ORISSA AND OTHERS M. PADMANABHA VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
245	WPC(OAC)/0000415/2013	D.G AND I.G OF POLICE,CUTTACK AND OTHERS Y.RAMA RAO VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
246	WPC(OAC)/0000416/2013	D.G AND I.G OF POLICE,CUTTACK AND OTHERS BHARAT CH. GHADAI VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
247	WPC(OAC)/0000420/2013	D.G AND I.G OF POLICE,CUTTACK AND OTHERS NARAYAN MAJHI VS	M/S L.K MOHANTY VS	// // ()
248	WPC(OAC)/0000426/2013	STATE OF ODISHA SRIKAR MAJHI VS	M/S G.S NAMOTAR VS	// // ()
249	WPC(OAC)/0000437/2013	STATE OF ODISHA BASUDEV DASH VS	M/S DINESH KUMAR PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WPC(OAC)/0000438/2013	PRAMOD KUMAR SARANGI VS STATE OF ODISHA	M/S H.P RATH VS	// 0 //
251	WPC(OAC)/0000439/2013	BIJAY KUMAR PANDA VS STATE OF ODISHA	M/S H.P. RATH VS	// 0 //
252	WPC(OAC)/0000440/2013	NIRAKAR SETHI VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
253	WPC(OAC)/0000441/2013	BIRUPAKSHYA SATPATHY VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
254	WPC(OAC)/0000442/2013	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	M/S L.K. MOHANTY VS	// 0 //
255	WPC(OAC)/0000447/2013	SANJUKTA BARIK VS STATE OF ODISHA	M/S SUBRATA MISRA VS	// 0 //
256	WPC(OAC)/0000453/2013	SANDHYARANI RAJGURU VS STATE OF ODISHA	M/S PRASANNA KUMAR BHUYAN VS	// 0 //
257	WPC(OAC)/0000457/2013	NARMADA MOHANTY VS STATE OF ODISHA	M/S PRAFULLA KUMAR RATH VS	// 0 //
258	WPC(OAC)/0000458/2013	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	M/S SATYABRATA MOHANTY VS	// 0 //
259	WPC(OAC)/0000459/2013	PARTHASARATHI PUHAN VS STATE OF ODISHA	M/S BIBHUTI BHUSAN MISHRA VS	// 0 //
260	WPC(OAC)/0000460/2013	NIRMAL CHANDRA PANDA VS STATE OF ODISHA	M/S BIBHUTI BHUSAN MISHRA VS	// 0 //
261	WPC(OAC)/0000463/2013	ANANTA NARAYAN DHAL	M/S DILIP KUMAR PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WPC(OAC)/0000464/2013	SK. SAMSUR	M/S MANAS CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
263	WPC(OAC)/0000467/2013	SOBHAMANI BHATRA	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WPC(OAC)/0000469/2013	BALABHADRA ROUT	M/S ANJAN KU. BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
265	WPC(OAC)/0000470/2013	AJAY KUMAR DAS	M/S ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
266	WPC(OAC)/0000472/2013	SUNIL KUMAR MOHAPATRA	M/S S.N. JENA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WPC(OAC)/0000473/2013	RADHA CHARAN SAHU	M/S PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WPC(OAC)/0000477/2013	NRUPA CHANDRA DANDASENA	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WPC(OAC)/0000508/2012			//
		VS	VS	0
				//
270	WPC(OAC)/0000524/2013	DHANESWAR PANDA	M/S J.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WPC(OAC)/0000527/2013	SAMPRA DA NAIK	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		COLLECTOR, ANGUL		//
272	WPC(OAC)/0000528/2013	DAMAYANTI NAIK	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WPC(OAC)/0000529/2013	COLLECTOR, ANGUL UDAYANATH SATAPATHY VS STATE OF ODISHA	M/S RABINARAN NAYAK VS	// // 0 //
274	WPC(OAC)/0000533/2013	ASHOK KUMAR ROUSTRAY VS STATE OF ODISHA	M/S P.K. RATH VS	// 0 //
275	WPC(OAC)/0000704/2013	BANABIHARI BEHERA VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
276	WPC(OAC)/0000705/2013	NIRUPAMA MISHRA VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
277	WPC(OAC)/0000706/2013	NARAYAN SAHU VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
278	WPC(OAC)/0000707/2013	RAMACHANDRA SAHOO VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
279	WPC(OAC)/0000708/2013	KRISHNA CHANDRA JENA VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
280	WPC(OAC)/0000709/2013	ANANDA CHANDRA DASH VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
281	WPC(OAC)/0000711/2013	DR. SANTILATA SAHOO VS STATE OF ODISHA	M/S D.ROUSTRAY VS	// 0 //
282	WPC(OAC)/0000715/2013	BINAPANI DAS VS STATE OF ODISHA	M/S M.R MISHRA VS	// 0 //
283	WPC(OAC)/0000719/2013	MADAN KUMAR PANDA VS STATE OF ODISHA	M/S ABHIJIT MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WPC(OAC)/0000721/2013	PRADEP KUMAR MEHETA VS STATE OF ODISHA	M/S SATYAJIT BEHERA VS	// 0 //
285	WPC(OAC)/0000745/2013	CHINMAYEE MISHRA VS STATE OF ODISHA	M/S S.B JENA VS	// 0 //
286	WPC(OAC)/0000747/2013	BINAPANI DHAR VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// 0 //
287	WPC(OAC)/0000748/2013	PADMA LOCHAN SAHOO VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
288	WPC(OAC)/0000749/2013	SUNIL KUMAR NAIK VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
289	WPC(OAC)/0000751/2013	PRAHALLAD CHANDRA SAHOO VS STATE OF ODISHA	M/S A.K SHARMA VS	// 0 //
290	WPC(OAC)/0000752/2013	KAILASH CHANDRA SETHY VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
291	WPC(OAC)/0000753/2013	BIJAYA KUMAR PATNAIK VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
292	WPC(OAC)/0000910/2013	SANTIRAM JENA VS STATE OF ORISSA	M/S SHASHI BHUSAN JENA VS	// 0 //
293	WPC(OAC)/0000916/2013	PRASANTA KUMAR PRADHAN VS STATE OF ORISSA	M/S LAXMAN PRADHAN VS	// 0 //
294	WPC(OAC)/0000928/2013	MRUTUNJAYA BEHERA VS STATE OF ORISSA	M/S AMAR KUMAR MOHANTY VS	// 0 //
295	WPC(OAC)/0000946/2013	CHATURBHUJA MOHANTA	M/S MANOJ KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WPC(OAC)/0000953/2013	RABI NARAYAN SAMAL	M/S JAYDEV SENGUPTA	//
		VS	VS	0
		STATE OF ORISSA		//
297	WPC(OAC)/0000956/2013	ASHOK PATEL	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
298	WPC(OAC)/0000957/2013	ABHAYA KUMAR PARIDA	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
299	WPC(OAC)/0000984/2013	SMT. AJAY KUMAR SITHA	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
300	WPC(OAC)/0000985/2013	SMT. SULOCHANA BEHERA	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
301	WPC(OAC)/0000986/2013	SMT. LAXMIPRIYA DEI	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
302	WPC(OAC)/0000987/2013	SMT. SABITANJALI SETHI	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
303	WPC(OAC)/0000989/2013	SHATRUGHNA MOHANTY	M/S L.K.MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
304	WPC(OAC)/0000990/2013	BASANTA KUMAR PATI	M/S SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WPC(OAC)/0000991/2013	DAYANIDHI JENA	M/S GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
306	WPC(OAC)/0000999/2013	BIJAY KUMAR NAYAK	M/S BIBHU PRASAD TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WPC(OAC)/0001000/2013	STATE OF ORISSA ANNADA PRASAD SAHU VS	M/S SATYABRATA SAHOO VS	// // ()
308	WPC(OAC)/0001005/2013	STATE OF ORISSA SUNANDA NANDA VS	M/S SADASIVA PATRA VS	// // ()
309	WPC(OAC)/0001006/2013	STATE OF ORISSA SUBHASIS NANDA VS	M/S SADASIVA PATRA VS	// // ()
310	WPC(OAC)/0001029/2012	STATE OF ORISSA MIHIR RANJAN SAMAL VS	PAMI RATH VS	// // ()
311	WPC(OAC)/0001049/2013	STATE OF ODISHA SURENDRA KUMAR SWAIN VS	KEDAR NATH PARIDA VS	// // ()
312	WPC(OAC)/0001050/2013	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	KEDARNATH PARIDA VS	// // ()
313	WPC(OAC)/0001053/2013	STATE OF ODISHA SUDHIR RANJAN SAHOO VS	SANTOSH KUMAR PATTANAİK VS	// // ()
314	WPC(OAC)/0001058/2013	STATE OF ODISHA NILAMANI BARIK VS	CHANDRAKANTA NAYAK VS	// // ()
315	WPC(OAC)/0001064/2013	STATE OF ODISHA PRAFULLA KUMAR SWAIN VS	JAJATI KESHARI KHUNTIA VS	// // ()
316	WPC(OAC)/0001065/2013	STATE OF ODISHA SRINIBAS BEHERA VS	SRIKAR KUMAR RATH VS	// // ()
317	WPC(OAC)/0001066/2013	STATE OF ODISHA AJAYA KUMAR ROUT VS	SAUMENDRA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WPC(OAC)/0001067/2013	ANJAN KUMAR PARIDA VS STATE OF ODISHA	J.K. KHUNTIA VS	// 0 //
319	WPC(OAC)/0001069/2013	KABITA SAHOO VS STATE OF ODISHA	A.B. PARIDA VS	// 0 //
320	WPC(OAC)/0001070/2013	BISWANATH KAR VS STATE OF ODISHA	K.K. SWAIN VS	// 0 //
321	WPC(OAC)/0001078/2013	GOBINDA PRASAD DAS VS STATE OF ODISHA	K.K. SWAIN VS	// 0 //
322	WPC(OAC)/0001080/2013	ABHAYA CHARAN SWAIN VS STATE OF ODISHA	B.K. ROUSTRAY VS	// 0 //
323	WPC(OAC)/0001081/2013	DURYODHAN SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
324	WPC(OAC)/0001082/2013	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
325	WPC(OAC)/0001095/2013	RENUBALA TRIPATHY VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
326	WPC(OAC)/0001167/2012	PRASANNA KUAMR ROUSTRAY VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
327	WPC(OAC)/0001169/2012	NIGAMANANDA PANDA VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
328	WPC(OAC)/0001170/2012	ASHISH MOHOKUL VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
329	WPC(OAC)/0001171/2012	RAJENDRA KUMAR SAHOO	M/S MANOJA KUMAR KHUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WPC(OAC)/0001172/2012	LOCHAN NAIK	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WPC(OAC)/0001173/2012	SURENDRA KUMAR MAJHI	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WPC(OAC)/0001310/2013	JAYADEV PRADHAN	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WPC(OAC)/0001325/2013	DR.DEVASIS ACHARYA	K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WPC(OAC)/0001327/2013	DR. PITHA CHARAN MURMU	BHOJRAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WPC(OAC)/0001328/2013	CHANDRA BISWAL	BIBHUDHENDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WPC(OAC)/0001330/2013	RABINDRA NATH MISHRA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WPC(OAC)/0001331/2013	SANJAY KUMAR MALA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WPC(OAC)/0001332/2013	RABINDRA NATH MISHRA	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
339	WPC(OAC)/0001333/2013	TARINI PRASAD NAYAK	RASHMI RANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WPC(OAC)/0001334/2013	SANKURU SINGH	RASHMI RANJAN DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WPC(OAC)/0001335/2013	STATE OF ODISHA MADHUSUDAN NAYAK VS	RASHMI RANJAN DAS VS	// // 0
342	WPC(OAC)/0001336/2013	STATE OF ODISHA SOMANATH TUDU VS	RASHMI RANJAN DAS VS	// // 0
343	WPC(OAC)/0001337/2013	STATE OF ODISHA BIRENDRA KUMAR MALLIK VS	RASHMI RANJAN DAS VS	// // 0
344	WPC(OAC)/0001338/2013	STATE OF ODISHA SHANKARSAN MANDAL VS	RASHMI RANJAN DAS VS	// // 0
345	WPC(OAC)/0001341/2013	STATE OF ODISHA BHARAT CHANDRA SOREN VS	GYANESWAR SATPATHY VS	// // 0
346	WPC(OAC)/0001345/2013	STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS	DILLIP KUMAR MOHANTY VS	// // 0
347	WPC(OAC)/0001346/2013	STATE OF ODISHA RADHASHYAM MOHAPATRA VS	B.K. ROUSTRAY VS	// // 0
348	WPC(OAC)/0001348/2013	STATE OF ODISHA GOVINDA KUANR VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
349	WPC(OAC)/0001349/2013	STATE OF ODISHA NIRMALA PATI VS	LAXMIKANTA MOHANTY VS	// // 0
350	WPC(OAC)/0001355/2013	STATE OF ODISHA SASIBHUSAN NIMALPURI VS	KRUPASINDHU SAHOO VS	// // 0
351	WPC(OAC)/0001356/2013	STATE OF ODISHA MANMATH TULO VS STATE OF ODISHA	KRUPASINDHU SAHOO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WPC(OAC)/0001391/2012	PRAFULLA KUMAR NANDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
353	WPC(OAC)/0001406/2013	CHITRASEN DALAI VS STATE OF ODISHA	M/S M.K. BALABANTRAY VS	// 0 //
354	WPC(OAC)/0001407/2013	JAGANNATH RANA VS STATE OF ODISHA	M/S D.R. PATTANAYAK VS	// 0 //
355	WPC(OAC)/0001408/2013	LALIT MOHAN SAHU VS STATE OF ODISHA	M/S DHULIRAM PATTANAYAK VS	// 0 //
356	WPC(OAC)/0001409/2013	DWARIKANATH MANSINGH VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
357	WPC(OAC)/0001410/2013	BALHABA CHANDRA DHAL VS STATE OF ODISHA	M/S GOKULANANDA PADHI VS	// 0 //
358	WPC(OAC)/0001412/2013	THANA SUNDAR SARAP VS STATE OF ODISHA	M/S J.K. MISHRA 2 VS	// 0 //
359	WPC(OAC)/0001450/2013	GOPINATH MOHAKUDA VS STATE OF ORISSA	M/S SUKANTA KUMAR DALAI VS	// 0 //
360	WPC(OAC)/0001451/2013	SUBASH CH. GOUDA VS STATE OF ODISHA	M/S SUKANT KUMAR DALAI VS	// 0 //
361	WPC(OAC)/0001454/2013	RAMESH CHANDRA DASH VS STATE OF ODISHA	M/S RAMAKANTA SAHOO VS	// 0 //
362	WPC(OAC)/0001464/2013	JITENDRIYA NAIK VS STATE OF ODISHA	M/S SESA DEV DASH VS	// 0 //
363	WPC(OAC)/0001468/2013	ANANTA CHARAN SAHOO	M/S SHASHIBHUSAN JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
364	WPC(OAC)/0001469/2013	MANOJ KUMAR SETHY	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
365	WPC(OAC)/0001470/2013	RAMAKANTA BARIK	M/S BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WPC(OAC)/0001474/2013	URMILA KUMARI ROUTH	M/S SARBESWAR PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WPC(OAC)/0001475/2013	HAREKRUSHNA PATRA	M/S SARBESWAR PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WPC(OAC)/0001476/2013	RABINDRA KUMAR MAHAPATRA	M/S SARBESWAR PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WPC(OAC)/0001477/2013	RABI NARAYAN PATRA	M/S SARBESWAR PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WPC(OAC)/0001478/2013	DR. ARUNA KUMAR DAS	M/S DHULIRM, PATTANAYAK	//
		VS	VS	0
		SATE OF ORISSA		//
371	WPC(OAC)/0001479/2013	ARJUNA KUMAR MISHRA	M/S J.K. NISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WPC(OAC)/0001481/2013	ASHOK KUMAR MAHARANA	M/S DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WPC(OAC)/0001482/2012	KEDARNATH SAHU	DEEPAK RANAJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WPC(OAC)/0001483/2011	KEDARNATH SAHU	DEEPAK RANAJAN SUNDARAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WPC(OAC)/0001483/2012	STATE OF ODISHA KEDARNATH SAHU VS	DEEP RANAJAN SUNDARAY VS	// // 0
376	WPC(OAC)/0001603/2013	STATE OF ODISHA SHANTILAL SETH VS	JAYANTA KUMAR RATH VS	// // 0
377	WPC(OAC)/0001604/2013	STATE OF ODISHA SOUKILAL DANSANA VS	JAYANTA KUMAR RATH VS	// // 0
378	WPC(OAC)/0001613/2013	STATE OF ODISHA PRAMILA PANIGRAHI VS	CHITRA PADHI VS	// // 0
379	WPC(OAC)/0001868/2013	STATE OF ODISHA SUJATA NAIK VS	SUBASH CHANDRA PUSPALAK VS	// // 0
380	WPC(OAC)/0001875/2013	STATE OF ODISHA ROSHAN KUMAR PRADHAN VS	MANOJ KUMAR KHUNTIA VS	// // 0
381	WPC(OAC)/0001884/2012	STATE OF ODISHA JAMINI ROUT VS SECY. WOMEN AND CHILD DEVELOPMENT DEPTT.	M/S RAJENDRA KUMAR PRADHAN VS	// // 0
382	WPC(OAC)/0001885/2012	STATE OF ODISHA KALPANA MISHRA VS	M/S RAJENDRA KUMAR PRADHAN VS	// // 0
383	WPC(OAC)/0001886/2012	STATE OF ODISHA CHANCHALA JENA VS	M/S RAJENDRA KUMAR PRADHAN VS	// // 0
384	WPC(OAC)/0001886/2013	STATE OF ODISHA RANJIT KUMAR PARIJA VS	RAGHUNATH BISWAL VS	// // 0
385	WPC(OAC)/0001887/2012	STATE OF ODISHA SOUBHAGINI BISWAL VS STATE OF ODISHA	M/S RAJENDRA KUMAR PRADHAN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WPC(OAC)/0001888/2013	NIRAKAR MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
387	WPC(OAC)/0001897/2013	HARIHAR MAJHI VS STATE OF ODISHA	SIDHARTH PRASAD MISHRA VS	// 0 //
388	WPC(OAC)/0001898/2013	BIBHISAN NAIK VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
389	WPC(OAC)/0001899/2013	JAYARAM NAYAK VS STATE OF ODISHA	RAJ KISHORE SWAIN VS	// 0 //
390	WPC(OAC)/0001901/2013	RAJKISHORE NAYAK VS STATE OF ODISHA	J.K.MISHRA(2) VS	// 0 //
391	WPC(OAC)/0001902/2013	BASUDEV MISHRA VS STATE OF ODISHA	J.K.MISHRA(2) VS	// 0 //
392	WPC(OAC)/0001917/2013	UMESH CHANDRA PATEL VS COLLECTOR,SAMBALPUR	MANOJ KUMAR KHUNTIA VS	// 0 //
393	WPC(OAC)/0001922/2013	CH. DURGAMADHAV PRUSTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
394	WPC(OAC)/0001924/2013	BIPIN KUMAR ROUT VS	JAYANT KUMAR RATH VS	// 0 //
395	WPC(OAC)/0001928/2013	VS	VS	// 0 //
396	WPC(OAC)/0001929/2013	BALARAM PRADHAN VS STATE OF ODISHA	S.PRADHAN VS	// 0 //
397	WPC(OAC)/0001937/2013	SUAJAT MALIKA@SANJUKTA MALLICK	BISWABIHARI MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OAC)/0001938/2013	AJAY KUMAR DAS	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WPC(OAC)/0002031/2013	SARAT CHANDRA BARIK	BIRANCHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0002041/2013	BIJAYA KUMAR BEHERA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
401	WPC(OAC)/0002042/2013	NURSINGH CHARAN ROUT	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OAC)/0002056/2013	RASANANDA BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WPC(OAC)/0002068/2013	BHAWANI SANKAR BISWAL	DHANANJAYA MUND	//
		VS	VS	0
		STATE OF ODISHA		//
404	WPC(OAC)/0002094/2013	NITYANANDA DAS	SARBESWAR PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OAC)/0002102/2013	DEBASHIS BASA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WPC(OAC)/0002106/2013	KAILASH CHANDRA BAG	SUVENDU KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WPC(OAC)/0002107/2013	AGASTI MOHAPATRA	SUVENDU KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPC(OAC)/0002108/2013	CHANDRAMANI PRADHAN	S.MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WPC(OAC)/0002112/2013	STATE OF ODISHA JAGANNATH BEHERA VS	U.K.SAHOO VS	// // 0
410	WPC(OAC)/0002194/2013	STATE OF ODISHA SUCHITRA PATI VS	M/S MANOJA KUMAR KHUNTIA VS	// // 0
411	WPC(OAC)/0002195/2013	STATE OF ODISHA SASMITA DASH VS	M/S MANOJA KUMAR KHUNTIA VS	// // 0
412	WPC(OAC)/0002197/2013	STATE OF ODISHA NAROTTAM PANDA VS	M/S PRADIP KUMAR DHAL VS	// // 0
413	WPC(OAC)/0002201/2013	STATE OF ODISHA PRAVASINI DEVI VS	M/S ALEKH CHANDRA MOHANTY VS	// // 0
414	WPC(OAC)/0002202/2013	STATE OF ODISHA SARADA CHANDRA ROUT VS	M/S D.R SWAIN VS	// // 0
415	WPC(OAC)/0002203/2013	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	M/S GOPAL KRUSHNA MOHANTY VS	// // 0
416	WPC(OAC)/0002205/2013	STATE OF ODISHA PRASANNAJIT SAMAL VS	M/S GOPAL KRUSHNA MOHANTY VS	// // 0
417	WPC(OAC)/0002220/2013	STATE OF ODISHA DR. PRABHATA KUMAR PARIDA VS	M/S J.K LENKA VS	// // 0
418	WPC(OAC)/0002221/2012	STATE OF ODISHA KARTIK CHANDRA SHAW VS	M/S B.K. RAY VS	// // 0
419	WPC(OAC)/0002234/2013	STATE OF ODISHA ASHOK KUMAR MALL VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WPC(OAC)/0002235/2013	MALAYA KUMAR PRADHAN VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
421	WPC(OAC)/0002236/2013	SUBRAT KUMAR SAHU VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
422	WPC(OAC)/0002237/2013	SAROJ KANTA ACHARYA VS STATE OF ODISHA	M/S LAXMIKANTA MOHANTY VS	// 0 //
423	WPC(OAC)/0002239/2013	KHIROD CHANDRA SATAPATHY VS STATE OF ODISHA	M/S PRASANTA KUMAR BHUYAN VS	// 0 //
424	WPC(OAC)/0002242/2013	ASHOK KUMAR PANI VS STATE OF ODISHA	M/S K.P BHAUMIK VS	// 0 //
425	WPC(OAC)/0002245/2013	BIKASH CHANDRA PRADHAN VS STATE OF ODISHA	M/S SIDHESWAR MALLICK VS	// 0 //
426	WPC(OAC)/0002260/2012	BIJAYA MOHANRAJ HIAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
427	WPC(OAC)/0002272/2012	PREMANANDA BAG VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
428	WPC(OAC)/0002285/2012	RAJ RAJ SAMANTARAY VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
429	WPC(OAC)/0002286/2012	KIRTAN BIHARI JENA VS STATE OF ODISHA	S.K.DAS VS	// 0 //
430	WPC(OAC)/0002467/2013	DHARANIDHAR PARIDA VS STATE OF ODISHA	M/S DEBADUTTA ROURTRAY VS	// 0 //
431	WPC(OAC)/0002468/2013	SAUDAMINI TRIPATHY	M/S DEBADUTTA ROURTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0002469/2013	MANMOHAN MALLA	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0002470/2013	KRISHNA CHANDRA SINGH	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
		STSTE OF ODISHA		//
434	WPC(OAC)/0002471/2013	DAMODAR MOHAPATRA	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WPC(OAC)/0002472/2013	DAMBARUDHAR MANTRY	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WPC(OAC)/0002473/2013	BIJAYALAXMI ACHARYA	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WPC(OAC)/0002474/2013	JAGADISH PRASAD PATTANAIAK	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OAC)/0002475/2013	FIRDOSH NIKHAT	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WPC(OAC)/0002476/2013	MURALIDHAR BARIK	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WPC(OAC)/0002480/2013	NISHAMANI PRADHAN	M/S DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WPC(OAC)/0002481/2013	SANTANU KUMAR MISHRA	M/S DHANANJAYA MUND	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OAC)/0002483/2013	GAJENDRA KUJUR	M/S PRAVASH CH. JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WPC(OAC)/0002484/2013	STATE OF ODISHA SUKLAL MUNDA VS	M/S PRAVASH CH. JENA VS	// // ()
444	WPC(OAC)/0002488/2013	STATE OF ODISHA ASHWINI KUMAR JENA VS	M/S P.C. ACHARYA VS	// // ()
445	WPC(OAC)/0002849/2018	STATE OF ODISHA LEKRU PANDA VS	SAROJ KUMAR JEE VS	// // ()
446	WPC(OAC)/0003021/2012	STATE OF ODISHA DR. KAILASH CHANDRA SOREN VS	M/S BISWABIHARI MOHANTY VS	// // ()
447	WPC(OAC)/0003029/2012	STATE OF ODISHA PREMANANDA BEURA VS	M/S B. B. MOHANTY VS	// // ()
448	WPC(OAC)/0003082/2012	STATE OF ODISHA RAMAKANTA ROUT VS	M/S RABINARAYAN NAYAK VS	// // ()
449	WPC(OAC)/0003382/2012	STATE OF ODISHA AMULYA KUMAR RATH VS	M/S P.K. MOHAPATRA VS	// // ()
450	WPC(OAC)/0003384/2012	STATE OF ODISHA MANAS KUMAR DHAL VS	M/S J. GUPTA VS	// // ()
451	WPC(OAC)/0003385/2012	STATE OF ODISHA ELINA PRIYADARSHINI VS	M/S S.K. SWAIN VS	// // ()
452	WPC(OAC)/0003387/2012	STATE OF ODISHA SURENDRANATH MISHRA VS	M/S D.N. MISHRA VS	// // ()
453	WPC(OAC)/0003388/2012	STATE OF ODISHA MANJULATA MOHANTY VS STATE OF ODISHA	M/S T.K. MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WPC(OAC)/0003389/2012	SAROJ KUMAR SAHOO VS STATE OFODISHA	M/S P.K. MOHAPATRA VS	// 0 //
455	WPC(OAC)/0003394/2012	MANAS KUMAR TRIPATHY VS STATE OFODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
456	WPC(OAC)/0003396/2012	TRIPURARI SAHOO VS STATE OFODISHA	M/S A.K. BEHERA VS	// 0 //
457	WPC(OAC)/0003399/2012	DEBASIS DAS VS STATE OFODISHA	M/S J.K. KHUNTIA VS	// 0 //
458	WPC(OAC)/0003400/2012	NEPAL LAL SARAF VS STATE OFODISHA	M/S R. ACHARYA VS	// 0 //
459	WPC(OAC)/0003410/2012	GANGADHAR ROUT VS STATE OFODISHA	M/S P.K. MOHAPATRA VS	// 0 //
460	WPC(OAC)/0003413/2012	RASANANDA MURMU VS STATE OFODISHA	M/S MAHENDRA KUMAR DAS VS	// 0 //
461	WPC(OAC)/0003417/2012	KARPANA LAXMI NARAYAN VS STATE OFODISHA	M/S S.N. SHARMA VS	// 0 //
462	WPC(OAC)/0003418/2012	NIRANJAN UPADHYAYA VS STATE OFODISHA	M/S S.K. DAS VS	// 0 //
463	WPC(OAC)/0003419/2012	RANJEET KUMAR DAS VS STATE OFODISHA	M/S SAMEER KUMAR DAS VS	// 0 //
464	WPC(OAC)/0003420/2012	RAJENDRA PRASAD DAS VS STATE OFODISHA	M/S S.K. DAS VS	// 0 //
465	WPC(OAC)/0003421/2012	CHINMAYA KUMAR MOHAPATRA	M/S SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0003432/2012	AMITA DAS	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OAC)/0003433/2012	MANJUSHREE DAS	M/S J.K. LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0003444/2012	SANKARSAN BARIK	M/S RASHMI RANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OAC)/0003849/2018	LEKRU PANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0004265/2012	RAJASHREE PATNAIK	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0004267/2012	SHIV CHARAN MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0004288/2012	NIRANJAN PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WPC(OAC)/0004364/2012	SRIPATI SAHOO	M/S SIDHESWAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0004365/2012	NIRMAL CHANDRA NAYAK	M/S DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
475	WPC(OAC)/0004366/2012	JYOTSNA MOHAPATRA	M/S H.P RATH	//
		VS	VS	0
		STATE OF ODISHA		//
476	WPC(OAC)/0004375/2012	GURU PRASAD ROUT	M/S A.K. MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WPC(OAC)/0004380/2012	STATE OF ODISHA JAGANNATH BEHERA VS	M/S ABHIRAM SWAIN VS	// // ()
478	WPC(OAC)/0004381/2012	STATE OF ODISHA JOGENDRANATH DANDASENA VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // ()
479	WPC(OAC)/0004391/2012	STATE OF ODISHA SUKANT KUMAR SINGH VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
480	WPC(OAC)/0004465/2012	STATE OF ODISHA SANGHAMITRA RATH VS	M/S D. ROUSTRAY VS	// // ()
481	WPC(OAC)/0004476/2012	STATE OF ODISHA SATYABADI SATAPATHY VS	M/S P.K. BHUYAN VS	// // ()
482	WPC(OAC)/0004477/2012	STATE OF ODISHA RAMESH CHANDRA DAS VS	M/S J.K. LENKA VS	// // ()
483	WPC(OAC)/0004480/2012	STATE OF ODISHA GOLAK BIHARI DAS VS	M/S S.K. NAYAK VS	// // ()
484	WPC(OAC)/0004482/2012	STATE OF ODISHA MEENA KUMARI BEHERA VS	M/S SAMEER KUMAR DAS VS	// // ()
485	WPC(OAC)/0004484/2012	STATE OF ODISHA CHANDRAKANTA PANDA VS	M/S P.K. RAY VS	// // ()
486	WPC(OAC)/0004498/2012	STATE OF ODISHA SUNIL KUMAR KAR VS	M/S AMAR KUMAR MOHANTY VS	// // ()
487	WPC(OAC)/0004503/2012	STATE OF ODISHA PRAKASH CHANDRA MISHRA VS STATE OF ODISHA	M/S U.K. SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WPC(OAC)/0004504/2012	NIRAKAR PANDA VS STATE OF ODISHA	M/S P.K. JENA VS	// 0 //
489	WPC(OAC)/0004505/2012	GOPAL CHANDRA NAIK VS STATE OF ODISHA	M/S PUPUN DAS VS	// 0 //
490	WPC(OAC)/0004506/2012	BINODINI SETHY VS STATE OF ODISHA	M/S S.K. PADHY VS	// 0 //
491	WPC(OAC)/0004507/2012	SRIDHAR MISHRA VS STATE OF ODISHA	M/S S.K. SWAIN VS	// 0 //
492	WPC(OAC)/0004510/2012	LAMBODARA BISWAL VS STATE OF ODISHA	M/S S.B. BISWAL VS	// 0 //
493	WPC(OAPC)/0000005/2012	PRATAP CHANDRA ROUT VS STATE OF ORISSA	M/S MANOJ KUMAR KHUNTIA VS	// 0 //
494	WPC(OAPC)/0000025/2012	SMT. JYOTSHNA ROUT VS STATE OF ORISSA	M/S AJODHYA RANJAN DASH VS	// 0 //
495	WPC(OAPC)/0000026/2012	KADAMBINI MISHRA VS STATE OF ORISSA	M/S AJODHYA RANJAN DASH VS	// 0 //
496	WPC(OAPC)/0000027/2012	SMT. KALYANI MISHRA VS STATE OF ORISSA	M/S AJODHYA RANJAN DASH VS	// 0 //
497	WPC(OAPC)/0000028/2012	SMT. ANJALI SARKAR VS STATE OF ORISSA	M/S AJODHYA RANJAN DASH VS	// 0 //
498	WPC(OAPC)/0000029/2012	SMT.SANJUKTA DAS VS STATE OF ORISSA	M/S AJODHYA RANJAN DASH VS	// 0 //
499	WPC(OAPC)/0000035/2012	ASHOK KUMAR CHOUDHURY	M/S KALI PRASANNA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
500	WPC(OAPC)/000038/2012	MIRZA ALAMGIRI BAIG	M/S C.N. NANDY	//
		VS	VS	0
		STATE OF ORISSA		//
501	WPC(OAPC)/000052/2012	SATYA PRIYA GANTAYAT	M/S BASUDEV MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
502	WPC(OAPC)/000058/2012	KSHETRABASI MAHANTA	M/S G.S. NAMTOAR	//
		VS	VS	0
		STATE OF ORISSA		//
503	WPC(OAPC)/000063/2012	DR. MAMTA SAHU	M/S S.K. RATH	//
		VS	VS	0
		STATE OF ORISSA		//
504	WPC(OAPC)/000080/2012	KHETRAMOHAN PRADHAN	M/S B.K. KAR	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT FINANCE DEPT.		//
505	WPC(OAPC)/0000155/2012	GOBINDA CHANDRA PATRA	M/S RABINDRA KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
506	CONTC(CP)/0000153/2019	MATHURA MOHAN SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		JYOTI PRAKASH DAS, DIRECTOR, OPEPA		//
507	CONTC(CP)/0000154/2019	BABULA ROUT	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		JYOTI PRAKASH DAS, DIRECTOR, OPEPA		//
508	CONTC(CP)/0000155/2019	PRADEEP KUMAR BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		JYOTIN PRAKASH DAS, DIRECTOR OPEPA		//
509	CONTC(CPC)/0000006/2013	BAJINA BEHARI BEHERA	M/S D. RAY	//
		VS	VS	0
		RANJIT MOHANTY IAS, COLLECTOR BALASORE		//
510	CONTC(CPC)/0000008/2014	PRAHALLAD KUMAR PATRA	M/S BIMBISAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	CONTC(CPC)/000009/2014	USHA PADHI, COMMISSIONER-CUM-SECY, S AND M.E DEPT. NIRAKAR PANIGRAHI VS	M/S BIMBISAR DASH VS	// // ()
512	CONTC(CPC)/000011/2014	USHA PADHI, COMMISSIONER-CUM-SECY, S AND M.E DEPT. DILLP KUMAR MALLICK VS	M/S P.K. MOHAPATRA VS	// // ()
513	CONTC(CPC)/000017/2014	SURESH CHANDRA MOHAPATRA, SECRETARY TO GOVT NRUSHINGHA CHARAN ROUT VS	M/S J.K. LENKA VS	// // ()
514	CONTC(CPC)/000018/2014	SURESH CHANDRA MOHAPATRA, WATER RESOURCES DEPTT SANYASI CHARAN ROUT VS	M/S J.K. LENKA VS	// // ()
515	CONTC(CPC)/000021/2014	SURESH CHANDRA MOHAPATRA, SECRETARY WATER RESOURCES DEPT. JALADHAR ACHARYA VS	M/S J.K. LENKA VS	// // ()
516	CONTC(CPC)/000022/2013	SURESH CHANDRA MOHAPATRA SECRETARY WATER RESOURCES DEPT. PRASANTA KUMAR MOHANTY VS	M/S KALI PRASANNA MISHRA VS	// // ()
517	CONTC(CPC)/000022/2019	SRI GIRISH S. N. , COLLECTOR AND DIST. MAGISTRATE, CUTTACK SANJUKTA NAIK VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
518	CONTC(CPC)/000022/2015	BAPRADIPTA KUMAR MAHAPATRA, SECY. SCHOOL AND MASS EDUCATION DEPT. GUNANIDHI PRADHAN VS	ABHIJIT MISHRA VS	// // ()
519	CONTC(CPC)/000024/2013	CHANDRASEKHAR KUMAR, SECY. EMPLOYMENT AND TECHNICAL EDUCATION KANITHI LATA VS	M/S B.B. MOHANTY VS	// // ()
520	CONTC(CPC)/000026/2014	USHA PADHI, SECRETARY S AND M.E DEPT. PRADYUMNA KUMAR DAS VS	J.K. LENKA VS	// // ()
521	CONTC(CPC)/000027/2016	SURESH CHANDRA MOHAPATRA, SECY., DEPT. OF WATER RESOURCES MANMOHAN PRUSTY VS	PRASANTA KUMAR PANDA VS	// // ()
		ARATI AHUJA, SECY. HEALTH AND FAMILY WELDFARE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	CONTC(CPC)/0000038/2013	SHYAM SUNDAR SARANGI VS RANGALAL JAMUDA,SECY., AGRICULTURE DEPT.	K.K.KAR VS	// 0 //
523	CONTC(CPC)/0000042/2017	SITA MISHRA VS PRADEEP KUMAR JENA, IAS PRINCIPAL SECRETARY WATER RESOURCES DEPT.	M/S DHULURAM PATTANAYAK VS	// 0 //
524	CONTC(CPC)/0000045/2015	SUSIL KUMAR KARNA VS ARABINDA PADHI, SECY.SCHOOL AND MASS	L.K.MOHANTY VS	// 0 //
525	CONTC(CPC)/0000051/2013	PURNA CHANDRA KALO VS PRIYANATH PADHI, PRINCIPAL, CHIEF CONSERVATOR OF FOREST	SUSANTA KUMAR SAHU VS	// 0 //
526	CONTC(CPC)/0000051/2018	DURGA PRASANA PATNAIK VS SRI BISHAL GAGAN , SECY. ,ANIMAL HUSBANDRY DEPTT. ODISHA BBSR.	M/S DHULIRAM PATTANAYAK VS	// 0 //
527	CONTC(CPC)/0000055/2013	BAISHNAB CHARAN MOHANTY VS RAJRANI HAZAR, C.D.M.O, CUTTACK	M/S SHASHI BHUSAN JENA VS	// 0 //
528	CONTC(CPC)/0000055/2014	TARINI CHARAN PANDA VS YAMINI SARANGI,IAS. COLLECTOR NABARANGAPUR	M/S SIDHESWAR MALLIK VS	// 0 //
529	CONTC(CPC)/0000056/2014	KAILASH CH. SWAIN VS TARA DUTTA, REVENUE DEPTT	M/S B. B PATNAIK VS	// 0 //
530	CONTC(CPC)/0000085/2014	SURESH KUMAR BISWAL VS SIBA PRASAD DAS DIRECTOR,ELEMENTARY EDUCATION	M/S KALI PRASANA MISHRA VS	// 0 //
531	CONTC(CPC)/0000086/2014	MADAN MAHANANDA VS SIBA PRASAD DAS DIRECTOR,ELEMENTARY EDUCATION	M/S N.R. ROUSTRAY VS	// 0 //
532	CONTC(CPC)/0000087/2013	LAXMIDHAR ROUT VS S.K. CHADHA, IFS, DIRECTOR HORTICULTURE	M/S SIDHESWAR MALLIK VS	// 0 //
533	CONTC(CPC)/0000090/2013	SUSANTA ROUT	M/S BISWABIHARI MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
534	CONTC(CPC)/000093/2015	SRI U.N BEHERA , COMMI. CUM SECY. TO GOVT. IN HOME DEPTT.	ABHAYA KUMAR SHARMA	//
		RATNAKAR RANA		//
		VS	VS	0
535	CONTC(CPC)/000095/2013	USHA PADHI, SECY SCHOOL AND MASS		//
		PRATIMA SWAIN	M/S SATYA RANJAN MOHAPATRA	//
		VS	VS	0
536	CONTC(CPC)/000097/2017	USHA PADHI,SECRETARY S AND M.E DEPT.		//
		SRI BALARAM SETHI	M/S SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
537	CONTC(CPC)/0000102/2014	PROMOD MEHERDA, COMMI.CUM SECY.DEPTT. OF HEALTH AND F.W. GOVT.OF ODISHA		//
		ABHIMANYU ROUT	N.C.ROUT	//
		VS	VS	0
538	CONTC(CPC)/0000103/2013	D.SATPATHY, DIRECTOR, S.C.E.R.T		//
		KAMALAKANTA DAS	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
539	CONTC(CPC)/0000104/2015	BENUDHARA DAS, DIRECTOR, SECONDARY EDUCATION		//
		SIRSH CHANDRA SAHOO	M/S NIRANJAN LENKA	//
		VS	VS	0
540	CONTC(CPC)/0000113/2013	S.N. DEY DIRECTOR PANCHAYATI RAJ DEPT		//
		BASANAMAYEE KUMBHAR	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
541	CONTC(CPC)/0000113/2017	SUKADEV DAS, DIRECTOR, ELEMENTARY EDUCATION		//
		BIJAY MOHANRAJ HIAL	BISWABIHARI MOHANTY	//
		VS	VS	0
542	CONTC(CPC)/0000114/2013	MANOJ AHUJA,SECY,AGRICULTURE DEPTT		//
		ASWINI MUNA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
543	CONTC(CPC)/0000114/2014	SUKADEV DAS, DIRECTOR, ELEMENTARY EDUCATION		//
		DEBENDRA KANHAR	BIBHUTI BUSAN MISHRA	//
		VS	VS	0
544	CONTC(CPC)/0000121/2015	ASHOK MOHANTY, BLOCK EDUCATION OFFICER		//
		SRIKANTA KUMAR MOHAPATRA	DINESH KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	CONTC(CPC)/0000124/2016	MANOJ AHUJA SECY GOVT. COOPERATION DEPT NIMAI CHARAN TRIPATHY VS	M/S DINESH KUMAR PANDA VS	// // ()
546	CONTC(CPC)/0000126/2018	ADITYA PRASAD PADHI, CHIEF SECY. GOVT OF ODISHA SACHIDANANDA PUHAN VS	M/S NAGEN KUMAR BARIK VS	// // ()
547	CONTC(CPC)/0000128/2017	PRADIPTA KUMAR MOHAPATRA, IAS, PRINCIPAL SECRETARY S AND M E DEPT. PRASANTA KUMAR JENA VS	SIDHESWAR MALLIK VS	// // ()
548	CONTC(CPC)/0000147/2019	DR. MONA SHARMA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT. SURJYAMANI MALLIK VS	DHULIRAM PATTANAYAK VS	// // ()
549	CONTC(CPC)/0000157/2013	KISSAN KUMAR, ENGINEER IN CHIEF SUDHIR KUMAR ROUT VS	R.ACHARYA VS	// // ()
550	CONTC(CPC)/0000158/2013	SATYABRATA SAHU, SECY., FISHERIES AND ANIMAL RES.DEV. BAIRAGI CHARAN SAHOO VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // ()
551	CONTC(CPC)/0000159/2013	DR. TARA DUTTA, SECRETARY, REVENUE AND DISASTER MANGT. DEPT. BANSIDHAR MALLICK VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // ()
552	CONTC(CPC)/0000160/2013	DR. TARA DUTTA, SECRETARY, REVENUE AND DISASTER MANGT. DEPT. GOURA GOPAL DAS VS	M/S P.K. MOHAPATRA VS	// // ()
553	CONTC(CPC)/0000162/2017	TARADUTTA, SECRETARY REVENUE DEPTT RAMACHANDRA BARAD VS	M/S M.K. KHUNTIA VS	// // ()
554	CONTC(CPC)/0000163/2014	RANJANA CHOPRA, SECRETARY, S AND M.E DEPT. UMESH CHANDRA PATNAIK VS	M/S L. PRADHAN VS	// // ()
555	CONTC(CPC)/0000163/2017	R.K. SHAN, SECRETARY TO GOVT. FOREST AND ENVIROMENT DEPTT SURENDRANATH PANDA VS	M/S M.K KHUNTIA VS	// // ()
		RANJANA CHOPRA, SECRETARY, S AND M.E DEPT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	CONTC(CPC)/0000173/2014	SUBODH KUMAR JENA VS GOBINDA CHANDRA SETHY, DIRECTOR, LAND RECORD SURVEY AND CONSOLIDATION	MANOJ KUMAR KHUNTIA VS	// 0
557	CONTC(CPC)/0000177/2014	KARTIK CHADNRA PARIDA VS USHA PADHI, IAS, COMM-CUM-SECY. S ADN M.E. DEPTT.	M/S SHASHANKA SEKHAR PATRA VS	// 0
558	CONTC(CPC)/0000178/2013	GAGAN BIHARI CHIRGUN VS BENUDHAR DASH, DIRECTOR, SECONDARY EDUCATION	M/S DILLIP KUMAR SAHU VS	// 0
559	CONTC(CPC)/0000178/2014	ATUL CHANDRA JENA VS USHA PADHI, IAS, COMM-CUM-SECY. S ADN M.E. DEPTT.	M/S SHASHANKA SEKHAR PATRA VS	// 0
560	CONTC(CPC)/0000179/2013	PRASANTA KUMAR DEBATA VS BENUDHAR DASH, DIRECTOR OF SECONDARY EDUCATION DEPTT	M/S D.K. SAHU VS	// 0
561	CONTC(CPC)/0000179/2014	KINARAM PATRA VS USHA PADHI, IAS, COMM-CUM-SECY. S ADN M.E. DEPTT.	M/S SHASHANKAR SEKHAR PATRA VS	// 0
562	CONTC(CPC)/0000180/2013	NEHRU PRADHAN VS BENUDHAR DASH, DIRECTOR, SECONDARY EDUCATION	M/S DILLIP KUMAR SAHU VS	// 0
563	CONTC(CPC)/0000180/2014	GANGADHAR BEHERA VS USHA PADHI, IAS, COMMISSIONER-CUM-SECY. S AND M.E DEPTT.	M/S S.S PATRA VS	// 0
564	CONTC(CPC)/0000181/2013	CHAKADOLA SAHU VS BENUDHAR DASH, DIRECTOR, SECONDARY EDUCATION	M/S DILLIP KUMAR SAHU VS	// 0
565	CONTC(CPC)/0000181/2014	RAGHUNATH SAHOO VS USHA PADHI, IAS, COMMISSIONER-CUM,SECY, S AND M.E DEPTT.	M/S S.S PATRA VS	// 0
566	CONTC(CPC)/0000182/2013	RAMAKANTA RATH VS BENUDHAR DASH , DIRECTOR OF SECONDARY EDUCATION DEPTT	M/S D.K. SAHU VS	// 0
567	CONTC(CPC)/0000182/2014	DAMODAR PATI	SHASHANKA SEKHAR PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		USHA PADHI , SECY SCHOOLAND MASS EDU.DEPT.		//
568	CONTC(CPC)/0000183/2014	HEMANTA KUMAR BHANJA	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		USHA PADHI , SECY SCHOOLAND MASS EDU.DEPT.		//
569	CONTC(CPC)/0000184/2014	PARSURAM JENA	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		USHA PADHI , SECY SCHOOLAND MASS EDU.DEPT.		//
570	CONTC(CPC)/0000185/2014	CHAKRADHAR SAHOO	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		USHA PADHI , SECY SCHOOLAND MASS EDU.DEPT		//
571	CONTC(CPC)/0000186/2014	BABAJI CH. PADHI	M/S S.S PATRA	//
		VS	VS	0
		USHA PADHI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT.		//
572	CONTC(CPC)/0000187/2014	ISWAR CH. MAHAKUL	SHASHANKA SEKHAR PATRA	//
		VS	VS	0
		USHA PADHI , SECY SCHOOLAND MASS EDU.DEPT.		//
573	CONTC(CPC)/0000188/2014	AMBIKA JENA	M/S S.S PATRA	//
		VS	VS	0
		USHA PADHI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT.		//
574	CONTC(CPC)/0000189/2014	TILATTAMA NAYAK	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		USHA PADHI , SECY SCHOOLAND MASS EDU.DEPT.		//
575	CONTC(CPC)/0000191/2014	CHANDRA SEKHAR CHAND	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		USHA PADHI , SECY SCHOOLAND MASS EDU.DEPT.		//
576	CONTC(CPC)/0000192/2014	GITANJALI BHUYAN	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		USHA PADHI , SECY SCHOOLAND MASS EDU.DEPT.		//
577	CONTC(CPC)/0000193/2014	SUDARSHAN ROUT	M/S S.S PATRA	//
		VS	VS	0
		USHA PADHI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT		//
578	CONTC(CPC)/0000194/2014	PRIJAJIT DAS	SHASHANKA SEKHAR PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		USHA PADHI , SECY SCHOOLAND MASS EDU.DEPT.		//
579	CONTC(CPC)/0000195/2014	PRIYAKANTA GIRI	M/S SHASHANKAR SEKHAR PATRA	//
		VS	VS	0
		USHA PADHI, IAS, COMM-CUM-SECY. S ADN M.E. DEPTT.		//
580	CONTC(CPC)/0000196/2014	JASODA PARIDA	M/S S.S PATRA	//
		VS	VS	0
		USHA PADHI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT.		//
581	CONTC(CPC)/0000198/2013	BANAJA KUMAR BISWAL	M/S L.K. MOHANTY	//
		VS	VS	0
		JUGAL KISHORE MOHAPATRA, I.A.S., PRIN. SECY. FINANCE DEPTT.		//
582	CONTC(CPC)/0000207/2013	KAILASH SUNA	M/S N.R ROUSTRAY	//
		VS	VS	0
		SUKADEV DAS DIRECTOR,ELEMENTARY EDUCATION		//
583	CONTC(CPC)/0000208/2013	BEDABYASA SIKHA	M/S N.R ROUSTRAY	//
		VS	VS	0
		SUKADEV DAS DIRECTOR,ELEMENTARY EDUCATION		//
584	CONTC(CPC)/0000209/2003	DEBASIS ROY	M/S S.K NAYAK	//
		VS	VS	0
		BIJAYA KUMAR PATTNAIK,COMMISSIOENR-CUM-SECY, W.R DEPTT.		//
585	CONTC(CPC)/0000213/2016	BASANTA DISIRI	M/S SANJIB MOHANTY	//
		VS	VS	0
		DR. MONA SHARMA, SECRETARY, REVEUE AND DISASTER MANG. DEPTT.		//
586	CONTC(CPC)/0000217/2013	PRADIP KUMAR SAHOO	SASHIBHUSAN JENA	//
		VS	VS	0
		PRIYANATH PADHI, PRINCIPAL CHIEF CONSERVATOR OF FOREST		//
587	CONTC(CPC)/0000220/2013	PRADEEP KUMAR PATTNAIK	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		SANJAY PANDA,I.G OF POLICE,CUTTACK		//
588	CONTC(CPC)/0000232/2012	BIJAYINI BISWAL	M/S AMITAV DAS	//
		VS	VS	0
		DR TARADATT PRINCIPAL SECRETARY REVENUE AND DISASTER MGMT.DEPT.		//
589	CONTC(CPC)/0000236/2014	KULAMANI MISHRA	M/S S.B. JENA	//
		VS	VS	0
		SURESH CHANDRA MOHAPATRA, SECRETARY TO GOVT, WATER RESOURCES DEPTT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	CONTC(CPC)/0000236/2016	KUNAL SWAIN VS NALINIKANTA PRADHAN,SECRETARY WORKS DEPT.	M/S KALIPRASANNA MISHRA VS	// 0
591	CONTC(CPC)/0000237/2014	PAHALI PARIJA VS SURESH CHANDRA MOHAPATRA, SECRETARY, WATER RES. DEPT.	M/S SHASHI BHUSAN JENA VS	// 0
592	CONTC(CPC)/0000238/2014	BIRABAR SENAPATI VS SURESH CHANDRA MOHAPATRA, SECRETARY, WATER RES. DEPT.	M/S SHASHI BUSAN JENA VS	// 0
593	CONTC(CPC)/0000241/2015	RASHMIREKHA MALLIK VS ARATI AHUJA, COMMISSIONER-CUM-SECY, H AND F.W DEPTT.	M/S P.JENA VS	// 0
594	CONTC(CPC)/0000241/2013	SAUDAMINI DEVI VS PRAMOD KUMAR MOHAPATRA,SECY.,HEALTH AND F.W.	BISWABIHARI MOHANTY VS	// 0
595	CONTC(CPC)/0000256/2014	LALATENDU MISHRA VS USHA PADHI,SCHOOL AND MASS EDUCATION DEPT.	D.ROUTRAY VS	// 0
596	CONTC(CPC)/0000256/2012	PRATAP CHANDRA MOHANTY VS SUKADEV DAS, DIRECTOR, ELEMENTARY EDUCATION	J.K.MISHRA(2) VS	// 0
597	CONTC(CPC)/0000258/2013	DR.PRASANTA KUMAR MISHRA VS PRADIPTA KUMAR MOHAPATRA, SECY.,HEALTH AND F.W.	PRAFULLA KUMAR RATH VS	// 0
598	CONTC(CPC)/0000259/2015	PRAFULLA KUMAR SAMAL VS KAPILENDRA MISHRA, CIRCLE INSPECTOR OF SCHOOL CUM DIST. EDU. JAJPUR	M/S L. MISHRA VS	// 0
599	CONTC(CPC)/0000259/2014	SUSANTA KUMAR DAS VS USHA PADHI,SCHOOL AND MASS EDUCATION DEPT.	D.ROUTRAY VS	// 0
600	CONTC(CPC)/0000260/2018	HIMANGSHU SEKHAR SAHOO VS D.K.SINGH, PANCHAYAT RAJ DEPT.	BIMBISAR DASH VS	// 0
601	CONTC(CPC)/0000263/2013	DOLAMANI BHOI	M/S MANOJA KUMAR KHUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SIBAPRASAD DASH, DIRECTOR ELEMENTARY EDU.		//
602	CONTC(CPC)/0000264/2013	BENUDHAR BAG	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		SIBA PRASAD DASH, DIRECTOR ELEMENTARY EDU.		//
603	CONTC(CPC)/0000265/2013	GANDARAM GINGIRA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		SIBA PRASAD DASH, DIRECTOR ELEMENTARY EDU.		//
604	CONTC(CPC)/0000273/2012	SATYANARAYAN SAHOO	J.K.MISHRA(2)	//
		VS	VS	0
		B.V.SWAMY, COLLECTOR, KEONJHAR		//
605	CONTC(CPC)/0000282/2015	NIRAKAR BISWAL	RABINDRA KUMAR PATTANAYAK	//
		VS	VS	0
		PRADEEP KUMAR JENA, PRINCIPAL SECY., WATER RESOURCES DEPT.		//
606	CONTC(CPC)/0000287/2014	TARUNA KUMAR DEHURY	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
		SMT. USHARANI PADHI, SECY. TO GOVT. OF ODISHA , SCHOOLS AND MASS EDU. DEPTT.		//
607	CONTC(CPC)/0000292/2017	AMULYA KUMAR CHAMPATIRAY	SAMEER KUMAR MISHRA	//
		VS	VS	0
		KANWAR BRAJESH SINGH,DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE		//
608	CONTC(CPC)/0000302/2013	SUNIL KUMAR NAIK	M/S M.K KHUNTIA	//
		VS	VS	0
		PRAKASH MISHRA, D.G AND I.G OF POLICE		//
609	CONTC(CPC)/0000310/2013	PRASANTA KUMAR NAYAK	M/S SUBHARNSU BHUSAN MOHANTY	//
		VS	VS	0
		GAGAN BIHARI DHAL, SECRETARY, HIGHER EDUCATION DEPT.		//
610	CONTC(CPC)/0000314/2012	YASOBANTA NARAYAN MOHAPATRA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		ABHAYA ,IPS.DIRECTOR INTELIGENCE ORISSA		//
611	CONTC(CPC)/0000325/2012	FAKIR MOHAN MAJHI	L.PRADHAN	//
		VS	VS	0
		ABHIRAM NAYAK,DIVISIONAL FOREST OFFICER,BOLANGIR DIVISION		//
612	CONTC(CPC)/0000327/2018	BHIKARI CHARAN NAYAK	M/S L.K MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		PRADEEP KUMAR MOHAPATRA, IAS, SECY, S AND M.E DEPTT.		//
613	CONTC(CPC)/0000341/2014	ILLOLA GUROO	M/S ANIL KUMAR BEHERA	//
		VS	VS	()
		SMT. USHARANI PADHI, SECY. TO GOVT. OF ODISHA , SCHOOLS AND MASS EDU. DEPTT.		//
614	CONTC(CPC)/0000343/2014	CHITARANJAN PARIDA	ANIL KUMAR BEHERA	//
		VS	VS	()
		USHARANI PADHI , SECY SCHOOLAND MASS EDU.DEPT		//
615	CONTC(CPC)/0000349/2013	BENUDHAR SWAIN	M/S SHASHI BHUSAN JENA	//
		VS	VS	()
		SRI SUKADEV MEHER, ER. -IN- CGIEF (CIVIL),		//
616	CONTC(CPC)/0000354/2013	PURNA CHANDRA RANA	R.C.RAY	//
		VS	VS	()
		DR.DEEPAK PRUSTY, DIRECTOR OF HEALTH AND FAMILY WELFARE DEPT.		//
617	CONTC(CPC)/0000358/2013	RAMAKANTA ROUT	M/S RABINARAYAN NAYAK	//
		VS	VS	()
		RAJKUMAR SHARMA, PRINCIPAL SECY. FOREST AND ENVIRONMENT DEPTT.		//
618	CONTC(CPC)/0000362/2013	NIRANJAN KUMAR DAS	ABHAYA KUMAR BEHERA	//
		VS	VS	()
		NALINI PRADHAN. SECY.,WORKS DEPT.		//
619	CONTC(CPC)/0000367/2012	YOTSNAMAYEE BEHERA	LAXMIKANTA MOHANTY	//
		VS	VS	()
		SUKUDEV DAS,DIRECTOR, ELEMENTARY EDUCATION		//
620	CONTC(CPC)/0000376/2016	DASARATHI BARIK	M/S BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		ARABINDA AGARWAL, I.A.S., COLLECTOR, PURI		//
621	CONTC(CPC)/0000378/2013	JADUMANI PANDA	M/S SANJIB MOHANTY	//
		VS	VS	()
		SUVENDU KUMAR RAY, SECRETARY, WORKS DEPT.		//
622	CONTC(CPC)/0000381/2015	TAPASWINI PATNAIK	LAXMIKANTA MOHANTY	//
		VS	VS	()
		RANJANA CHOPRA,SCHOOL AND MASS EDUCATION DEPT.		//
623	CONTC(CPC)/0000385/2018	PRAFULLA KUMAR SAMAL	M/S DHULURAM PATTANAYAK	//
		VS	VS	()
		SKILL DEVELOPMENT AND TECHNICAL EDUCATION		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	CONTC(CPC)/0000407/2016	DR. CHHAYAKANTA DASH VS ARATI AHUJA, SECRETARY, H AND F.W DEPT.	M/S B.S. RAYAGURU VS	// 0 //
625	CONTC(CPC)/0000410/2013	BANABIHARI PANIGRAHI VS USHA PADHI,SCHOOL AND MASS EDUCATION DEPT.	P.C.ACHARYA VS	// 0 //
626	CONTC(CPC)/0000419/2013	BAIDHAR SOREN VS P. PRADHAN, COOPERATIVE SOCIETIES DEPTT	M/S J.K. KHUNTIA VS	// 0 //
627	CONTC(CPC)/0000426/2013	TRIPURA PRADHAN VS ARATI AHUJA, SECRETARY, H AND F.W DEPT.	M/S L.K. MOHANTY VS	// 0 //
628	CONTC(CPC)/0000427/2015	DUSASAN SAHOO VS RATNAKAR ROUT , DIRECTOR OF SECO. EDU. ,ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
629	CONTC(CPC)/0000428/2012	CHANDRAMANI BARAD VS PRADIP MOHAPATRA, SECRETARY, H AND F.W. DEPTT.	M/S PRASANNA PANDA VS	// 0 //
630	CONTC(CPC)/0000450/2016	DURGA CHARAN DAS VS CHANDRASEKHAR KAMAL, TRANSPORT COMMISSIONER	J.K.MISHRA 2 VS	// 0 //
631	CONTC(CPC)/0000456/2014	SAMIR KUMAR MITTRA VS R.K. SHARMA, FOREST AND ENVIRONMENTDEPT.	B.S.TRIPATHY(1) VS	// 0 //
632	CONTC(CPC)/0000470/2017	KRUPASINDHU SAHOO VS ASIT KUMAR TRIPATHY, SECY. HOME DEPT.	S.DAS VS	// 0 //
633	CONTC(CPC)/0000474/2014	RAMA PRASAD KHADKA CHHETRI VS SANJEEB CHADHA, DIRECTOR HORTICULTURE	M/S SANTOSH KUMAR SWAIN VS	// 0 //
634	CONTC(CPC)/0000508/2012	MINATI SWAIN VS PRADIP KUMAR MOHAPATRA, HEALTH AND FAMILY WELFARE DEPTT	M/S D.R. PATTNAYAK VS	// 0 //
635	CONTC(CPC)/0000515/2012	SURJYAMANI BARIK	M/S RABINARAYAN NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
636	CONTC(CPC)/0000535/2012	RAJKUMAR SHARMA, SECRETARY, FOREST AND ENVIRONMENT DEPT.		//
		SUBASINI MALLICK	M/S L.K MOHANTY	//
		VS	VS	0
637	CONTC(CPC)/0000577/2014	DR. SASIBHUSAN PANDA, CDMO,MALKANGIRI		//
		RITA NAYAK	M/S G. SINHA	//
		VS	VS	0
638	CONTC(CPC)/0000626/2012	K.K.P. RAO, PRINCIPAL , S.B. RATH GOVT. COLLEGE		//
		DEBENDRANATH PUHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
639	CONTC(CPC)/0000627/2012	TARA DUTTA, SECY.,REVENUE AND DISASTER MGMT.DEPT.		//
		TAULI CHARAN SAMAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
640	CONTC(CPC)/0000659/2012	TARA DUTTA, SECY.,REVENUE AND DISASTER MGMT.DEPT.		//
		DUBARAJ PATRA	DHULIRAM PATTANAYAK	//
		VS	VS	0
641	RVWPET(RPC)/0000096/2017	ARATI AHUJA , SECY. WOMEN AND CHILD DEVELOPMENT		//
		HEMANTA KUMAR SAHOO	L.P.DWIVEDY	//
		VS	VS	0
642	RVWPET(RPC)/0000140/2016	STATE OF ODISHA		//
		STATE OF ODISHA	ASC	//
		VS	VS	0
		GITANJALI NAYAK		//

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MISC CASES FILED on :02/12/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2021 MSA/3/2021	NEELANCHAL CONSTRUCTION PVT. LTD.-MP	ANUP KUMAR BISWAL
2	12/2021 MSA/3/2021	NEELANCHAL CONSTRUCTION PVT. LTD.-MP	ANUP KUMAR BISWAL
3	13/2021 WPC(OAS)/23/2016	GUNANIDHI ROUT-MP	
4	13/2021 MSA/3/2021	NEELANCHAL CONSTRUCTION PVT. LTD.-MP	ANUP KUMAR BISWAL
5	20/2021 WPC(OAPC)/38/2012	MIRZA ALAMGIRI BAIG-MP	M/S C.N. NANDY
6	21/2021 WPC(OAPC)/52/2012	SATYA PRIYA GANTAYAT-MP	M/S BASUDEV MISHRA
7	29/2021 WPC(OAB)/55/2012	RAJSHREE MOHAPATRA-MP	
8	87/2021 CONTC(CP)/83/2013	BIMBADHAR SENAPATI-MP	ASC
9	121/2021 SA/12/1994	PREMA-MP	ANAM CHARAN PANDA
10	155/2021 CMAPL/356/2021	PRASHANT@ PRASANTA KUMAR SENAPATI-MP	BISWA PRAKASH DHAL
11	156/2021 CMAPL/231/2016	HEMALATA PATRA-MP	M/S.S.K.NAYAK(2),S.K.RAY,M.SWAIN,M/S.D.N.SUBUD
12	282/2021 CRLMP/912/2020	MANAS RANJAN MOHANTY-MP	M/S.DEVASHIS PANDA
13	283/2021 CONTC(CPC)/160/2012	BISWANATH SAHOO-MP	BAMADEV BARAL
14	284/2021 CONTC(CPC)/159/2012	BASANTA KUMAR JENA-MP	BAMDEV BARAL
15	285/2021 CONTC(CPC)/64/2012	KULAMANI PANDA-MP	L.K.MOHANTY
16	286/2021 CONTC(CPC)/22/2013	PRASANTA KUMAR MOHANTY-MP	M/S KALI PRASANNA MISHRA
17	287/2021 CONTC(CPC)/426/2013	TRIPURA PRADHAN-MP	M/S L.K. MOHANTY
18	288/2021 CONTC(CPC)/341/2014	ILLOLA GUROO-MP	M/S ANIL KUMAR BEHERA
19	289/2021 CONTC(CPC)/287/2014	TARUNA KUMAR DEHURY-MP	M/S ANIL KUMAR BEHERA
20	290/2021 CONTC(CPC)/353/2014	BASANTA KUMAR MOHANTA-MP	M/S ANIL KUMAR BEHERA
21	291/2021 CONTC(CPC)/239/2013	ABHAYA CHARAN DASH-MP	M/S BIRANCHI DAS
22	292/2021 CONTC(CPC)/304/2014	GANESWAR DASH-MP	M/S ANIL KUMAR BEHERA
23	466/2021 FAO/485/2017	ADITYA KU.BASANTIA-MP	
24	467/2021 TRP(C)/214/2018	BIJOYLAKSHMI MAJHI-MP	M/S.BISHNU NARAYAN PANDA
25	479/2021 CONTC/6082/2020	AMARA KUMAR BEHERA-MP	DIGAMBARA MISHRA
26	711/2021	SUBAL SAHU-MP	AMIT PRASAD BOSE

27	RSA/148/2021 712/2021	SUBAL SAHU-MP	AMIT PRASAD BOSE
28	RSA/148/2021 713/2021	RAZIA BAI-MP	M/S.H.M.DHAL
29	RSA/329/2015 714/2021	RAZIA BAI-MP	M/S.H.M.DHAL
30	RSA/329/2015 715/2021	HEMALATA PATRA-MP	
31	RSA/67/2007 782/2021	PARBATI DEI @ PAL-MP	SANTOSH KUMAR ROUT
32	CMP/712/2021 783/2021	BIREN MITRA MEMORIAL WOMENS COLLEGE,CUTTACKA	AKSHAYA KUMAR MOHAPATRA
33	CMP/713/2021 784/2021	ANUPAMA PADHY-MP	M/S.BIGYAN KUMAR SHARMA
34	CMP/480/2019 966/2021	DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE CO.	INDRA SINGH
35	MACA/370/2021 967/2021	DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE CO.	INDRA SINGH
36	MACA/371/2021 968/2021	DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE CO.	INDRA SINGH
37	MACA/372/2021 1272/2021	NANDA NAIK@SUSANTA KUMAR NAIK-MP	BISWANATH PATNAIK
38	CRLA/586/2020 1273/2021	SRIKANTA KUMAR MISHRA-MP	CHITTA RANJAN SAHU
39	CRLA/694/2021 1274/2021	ARINDAM ADHIKARI-MP	JUGALA KISHORE PANDA
40	BLAPL/2873/2021 1274/2021	SANATAN PANDA-MP	SOUBHAGYA KUMAR DASH
41	CRLA/704/2021 1275/2021	GOPAL KRISHNA SAHU-MP	KAJOL SAHU
42	BLAPL/8224/2021 1275/2021	SANATAN PANDA-MP	SOUBHAGYA KUMAR DASH
43	CRLA/704/2021 1276/2021	DIPI@ DIPENDRA BARIK-MP	
44	BLAPL/8128/2021 1465/2021	SUNIL KUMAR DASH-MP	M/S DEVASHIS PANDA
45	ABLAPL/8544/2021 1466/2021	SUBASINI BARIK-MP	SURENDRA KUMAR NAYAK
46	ABLAPL/19236/2019 1467/2021	RANJAN SAMAL-MP	
47	ABLAPL/6917/2017 1468/2021	ABHIMANYU JENA-MP	
48	ABLAPL/14553/2020 1917/2021	GHANA BISOI @ GHANASHYAM-MP	PABITRA KUMAR BEHERA
49	CRLMC/2498/2021 1918/2021	RAJENDRA SWAMI-MP	M/S.RAKESH KU.MALLICK
50	CRLMC/3234/2017 1919/2021	MRUTYUNJAY SENAPATI-MP	M/S.U.C.MISHRA
51	CRLMC/3659/2015 1920/2021	MANOJ KUMAR SENAPATI-MP	MANAS CHAND
52	CRLMC/2502/2021 1921/2021	SHIV DUTTA SHARMA-MP	M/S.BIGYAN KU.SHARMA
53	CRLMC/4616/2014 1922/2021	SHIV DUTTA SHARMA-MP	
54	CRLMC/4617/2014 1923/2021	SRIKANTA BADI-MP	RAKESH KUMAR DAS
55	CRLMC/2504/2021 1924/2021	GANESH MUDULI-MP	SANJIB KUMAR BHANJADEO
56	CRLMC/2505/2021 1925/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ
57	CRLMC/2402/2021 2266/2021	MANORANJAN DIGAR-MP	RAMACHANDRA JENA
	WA/907/2021		

58	2267/2021 WA/806/2021	SASWATI MOHANTY-MP	DR. JITENDRA KUMAR LENKA
59	2268/2021 WA/934/2021	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A
60	2269/2021 WA/934/2021	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A
61	2270/2021 WA/935/2021	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
62	2271/2021 WA/935/2021	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
63	2272/2021 WA/935/2021	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
64	3081/2021 WPC(OAC)/25/2012	SANDHYARANI DAS-MP	M/S K.K. SWAIN
65	3082/2021 WPC(OAC)/1313/2012	CHAKRADHRA PARIDA-MP	
66	3083/2021 WPC(OAC)/24/2012	MRUNALINI MALLICK-MP	M/S K.K. SWAIN
67	3084/2021 WPC(OAC)/3383/2012	ANANTA KUMAR BARIK-MP	
68	3085/2021 WPC(OAC)/23/2012	SUCHITRA MALLICK-MP	M/S K.K. SWAIN
69	3086/2021 WPC(OAC)/1293/2012	SRI NIRANJAN PATRA-MP	
70	3087/2021 WPC(OAC)/193/2012	SURENDRANATH MOHAPATRA-MP	
71	3088/2021 WPC(OAC)/2696/2012	LINGARAJ BEHERA-MP	
72	3089/2021 WPC(OAC)/3021/2012	DR. KAILASH CHANDRA SOREN-MP	M/S BISWABIHARI MOHANTY
73	3090/2021 WPC(OAC)/989/2018	KRUSHNA CHANDRA BEHERA-MP	M/S. SANJIB MOHANTY, B.BISWAL, DR.B.K.BAGHAR,
74	3091/2021 WPC(OAC)/398/2013	GIRISH CHANDRA TRIPATHY-MP	M/S JAYANT KUMAR RATH
75	3092/2021 WPC(OAC)/989/2018	KRUSHNA CHANDRA BEHERA-MP	M/S. SANJIB MOHANTY, B.BISWAL, DR.B.K.BAGHAR,
76	3093/2021 WPC(OAC)/4366/2012	JYOTSNA MOHAPATRA-MP	M/S H.P RATH
77	3094/2021 WPC(OAC)/4366/2012	JYOTSNA MOHAPATRA-MP	M/S H.P RATH
78	3095/2021 WPC(OAC)/1886/2012	CHANCHALA JENA-MP	M/S RAJENDRA KUMAR PRADHAN
79	3096/2021 WPC(OAC)/1167/2012	PRASANNA KUAMR ROUTRAY-MP	M/S M.K KHUNTIA
80	3097/2021 WPC(OAC)/1885/2012	KALPANA MISHRA-MP	M/S RAJENDRA KUMAR PRADHAN
81	3098/2021 WPC(OAC)/1884/2012	JAMINI ROUT-MP	M/S RAJENDRA KUMAR PRADHAN
82	3099/2021 WPC(OAC)/1391/2012	PRAFULLA KUMAR NANDA-MP	BIJAY KUMAR BEHERA
83	3100/2021 WPC(OAC)/1955/2012	GOURAHARI BEHERA-MP	
84	3101/2021 WPC(OAC)/2286/2012	KIRTAN BIHARI JENA-MP	S.K.DAS
85	3102/2021 WPC(OAC)/711/2013	DR. SANTILATA SAHOO-MP	M/S D.ROUTRAY
86	3103/2021 WPC(OAC)/241/2012	RAMESH CHANDRA ROUT-MP	
87	3104/2021 WPC(OAC)/253/2012	LAXMIDHAR PANDIT-MP	
88	3105/2021 WPC(OAC)/339/2013	PADMALAYA NATH-MP	M/S DEBADUTTA ROUTRAY
89	3106/2021	SANDHYARANI RAJGURU-MP	M/S PRASANNA KUMAR BHUYAN

90	WPC(OAC)/453/2013 3107/2021	JULY MANGARAJ-MP	M/S DEBADUTTA ROUTRAY
91	WPC(OAC)/340/2013 3108/2021	ITISHREE SAMAL-MP	M/S DEBADUTTA ROUTRAY
92	WPC(OAC)/341/2013 3109/2021	MURALI KUSULIA-MP	TUSHAR KANTI SATAPATHY
93	WPC(OAC)/2697/2016 3110/2021	GITANJALI SAHOO-MP	M/S DEBADUTTA ROUTRAY
94	WPC(OAC)/342/2013 3111/2021	SUNANDA MEKAP-MP	M/S DEBADUTTA ROUTRAY
95	WPC(OAC)/343/2013 3112/2021	SAROJ KUMAR MAJHI-MP	M/S S.C. MOHANTY
96	WPC(OAC)/289/2013 3113/2021	ASHOK KUMAR MALL-MP	M/S DINESH KUMAR PANDA
97	WPC(OAC)/2234/2013 3114/2021	SARAT CHANDRA MOHARANA-MP	SUDARSENA BEHERA
98	WPC(OAC)/2781/2003 3115/2021	JAGANNATH RANA-MP	M/S D.R. PATTANAYAK
99	WPC(OAC)/1407/2013 3116/2021	RAMAMANI MOHAPATRA-MP	SUDARSAN BEHERA
100	WPC(OAC)/2791/2003 3117/2021	LALIT MOHAN SAHU-MP	M/S DHULIRAM PATTANAYAK
101	WPC(OAC)/1408/2013 17663/2021	JAGAKALIA ANCHALIKA MANCHA, BHADRAK-MP	
102	WP(C)/27656/2021 17664/2021	BAMATI RAITA-MP	SOUBHAGYA KUMAR DASH
103	WP(C)/33827/2021 17665/2021	PUSPANJALI MOHAPATRA-MP	BHARATI DASH
104	WP(C)/38069/2021 17666/2021	PREMANANDA NAYAK-MP	SUBRATA MISHRA
105	WP(C)/37754/2021 17667/2021	ADIKANDA DEY-MP	KUNAL KUMAR SWAIN
106	WP(C)/28940/2021 17668/2021	PRATAP KUMAR NAYAK-MP	
107	WP(C)/38025/2021 17669/2021	SUNIL KUMAR PANDA-MP	B.PANDA
108	WP(C)/38071/2021 17670/2021	NARENDRA MAHAN MARANDI-MP	
109	WP(C)/37986/2021 17671/2021	M/S B.N.ENTERPRISES-MP	PRAFULLA KUMAR KAR
110	WP(C)/38073/2021 17672/2021	RAMASHISH SAH-MP	RABI NARAYAN BEHERA
111	WP(C)/38074/2021 17673/2021	RAMASHISH SAH-MP	RABI NARAYAN BEHERA
112	WP(C)/38074/2021 17674/2021	SOBHA BAG-MP	SAMARENDRA PATTANIK
113	WP(C)/15336/2008 17675/2021	M/S.K.L.INFRABUILD PVT. LTD.,BOLANGIR-MP	
114	WP(C)/37922/2021 17676/2021	BASANTI DAS-MP	SIDHARTHA SWAIN
115	WP(C)/38080/2021 17677/2021	RAMESH CHANDRA SAHOO-MP	SAMEER KUMAR DAS
116	WP(C)/38079/2021 17678/2021	GOURANGA BISWAL-MP	M/S.R.N.MOHANTY
117	WP(C)/1066/2011 17679/2021	SUBASH CHANDRA SAHOO-MP	MANOJA KUMAR KHUNTIA
118	WP(C)/38086/2021 17680/2021	PRAKASH CHANDRA MAJHI-MP	BISWABIHARI MOHANTY
119	WP(C)/17055/2021 17681/2021	PROF(DR).SANGEETA TRIPATHY-MP	PANCHANAN PANIGRAHI
120	WP(C)/38087/2021 17682/2021	M.C.OF SANTIDUTA PRASANNA PATSHANI GIRLS HIGH SCHOOL, GUJARABARANGH-MP	
	WP(C)/37101/2021		

121	17683/2021 WP(C)/38089/2021	LOVAMAYEE DASH-MP	SATYAJIT MOHAPATRA
122	17684/2021 WP(C)/37102/2021	HEADMISTRESS, JAGESWAREE UCHHA BIDYALAYA, ALORAMPUR	SAMEER KUMAR DAS
123	17685/2021 WP(C)/37097/2021	M.C. OF BALADEV JEW VIDYALAYA-MP	SAMEER KUMAR DAS
124	17686/2021 WP(C)/37105/2021	HEADMISTRESS, GURUJANG GIRLS HIGH SCHOOL-MP	SAMEER KUMAR DAS
125	17687/2021 WP(C)/17926/2014	UNION OF INDIA-MP	M/S.PIYUSH KU.MISHRA
126	17688/2021 WP(C)/38092/2021	M/S BHAKTI INTERNATIONAL PVT. LTD.-MP	PRAMODA RANJAN BEHERA
127	17689/2021 WP(C)/38094/2021	AJAYA KUMAR BISWAL-MP	KARUNAKAR RATH
128	17690/2021 WP(C)/38095/2021	REBATI MOHAPATRA-MP	ASHOK KUMAR MOHAPATRA 1
129	17691/2021 WP(C)/38096/2021	NIROD KUMAR SAHOO-MP	NIRANJAN LENKA
130	17692/2021 WP(C)/30326/2021	NIRUPAMA PATASANI-MP	SUJATA MOHANTY
131	17693/2021 WP(C)/11807/2019	M/S.M S INFRA ENGINEERS PVT.LTD.-MP	M/S.UMESH CHANDRA PATNAIK
132	17694/2021 WP(C)/38109/2021	CHANDRAMANI MALIK-MP	SATYABRATA SENAPATI
133	17695/2021 WP(C)/38108/2021	LAXMI NANDAN ABHAY-MP	RABINDRA KUMAR PRUSTY
134	17696/2021 WP(C)/31815/2021	RANJUKTA NAYAK-MP	KRISHNA CHANDRA SAHU
135	17697/2021 WP(C)/31888/2021	KAMINI SAHU-MP	KRISHNA CHANDRA SAHU
136	17698/2021 WP(C)/14646/2021	PRAGYASINI SAHU-MP	KRISHNA CHANDRA SAHU
137	17699/2021 WP(C)/13209/2021	KUMUDINI MOHANTA-MP	KRISHNA CHANDRA SAHU
138	17700/2021 WP(C)/13938/2021	SAROJ KUMAR PANDA-MP	KRISHNA CHANDRA SAHU
139	17701/2021 WP(C)/28628/2021	SANJAY KUMAR MAHANTA-MP	KRISHNA CHANDRA SAHU
140	17702/2021 WP(C)/34175/2020	MANJU NAIK-MP	KRISHNA CHANDRA SAHU
141	17703/2021 WP(C)/36105/2020	RAKESH KU. BEHERA-MP	KRISHNA CHANDRA SAHU
142	17704/2021 WP(C)/34177/2020	PRATAP KUMAR PATEL-MP	KRISHNA CHANDRA SAHU
143	17705/2021 WP(C)/28083/2020	MRUTYUNJAY MOHANTA-MP	KRISHNA CHANDRA SAHU
144	17706/2021 WP(C)/25088/2021	SUDHIR KUMAR PANIGRAHI-MP	KRISHNA CHANDRA SAHU
145	17707/2021 WP(C)/36180/2020	DUSMANTA SAHU-MP	KRISHNA CHANDRA SAHU
146	17708/2021 WP(C)/13754/2020	SAKIR KHAN-MP	MIRRA GHOSE
147	17709/2021 WP(C)/38126/2021	SUBARNA SHG MAHASANGHA-MP	AMITAV DAS
148	17710/2021 WP(C)/24134/2021	SUSHIL KUMAR SAHU-MP	KRISHNA CHANDRA SAHU
149	17711/2021 WP(C)/34987/2020	DIBAKAR MOHAPATRA-MP	KRISHNA CHANDRA SAHU
150	17712/2021 WP(C)/38129/2021	UNATI PARIDA-MP	BIJAY KUMAR ROUT
151	17713/2021 WP(C)/28085/2020	BIKASH CHANDRA KHORA-MP	KRISHNA CHANDRA SAHU
152	17714/2021	RANJAN KUMAR BHUYAN-MP	KRISHNA CHANDRA SAHU

153	WP(C)/24130/2021 17715/2021	SANJIB KUMAR BISWAL-MP	NIRMAL RANJAN ROUTRAY
154	WP(C)/10026/2021 17716/2021	SANATA KUMAR DASH-MP	
155	WP(C)/37930/2021 17717/2021	GANESH BAG-MP	BAIDHAR SAHOO
156	WP(C)/38134/2021 17718/2021	JASODA JENA @ MANU JENA-MP	
157	WP(C)/37960/2021 17719/2021	DOLAGOBINDA BEHERA-MP	
158	WP(C)/37961/2021 17720/2021	GOPAL CHANDRA DASH-MP	
159	WP(C)/37962/2021 17721/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.
160	WP(C)/38131/2021 17722/2021	JHARANA BAGHUAR-MP	BYOMOKESH SAHOO
161	WP(C)/38135/2021 17723/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.
162	WP(C)/38131/2021 17724/2021	SARBESWAR MISHRA-MP	
163	WP(C)/37963/2021 17724/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.
164	WP(C)/38131/2021 17725/2021	SARBESWAR MISHRA-MP	
165	WP(C)/37963/2021 17726/2021	MUKESH CHANDRA NAYAK-MP	TAPAN KUMAR MANDAL
166	WP(C)/38137/2021 17726/2021	JAYANTI DEI-MP	
167	WP(C)/37970/2021 17727/2021	JAGABANDHU PADHI-MP	
168	WP(C)/37971/2021 17728/2021	JAGABANDHU PADHI-MP	
169	WP(C)/37971/2021 17729/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A
170	WP(C)/38133/2021 17730/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A
171	WP(C)/38133/2021 17731/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A
172	WP(C)/38133/2021 17732/2021	BINOD BIHARI PANIGRAHI-MP	
	WP(C)/37972/2021		